

(See rule 114)

OA/TA/RA/CP/MA/PT 348/89 of 20.....

Northern Ry News Union Conf.

..Applicant(S)

Versus.

union of india's best

Respondent(S)

Serial No.	DESCRIPTION OF DOCUMENTS	PAGE
1 - Check List	A1 to A2.	
2 - copies sheets raised sub dt. 9-12-99	A3 to A7.	
3 - Copy of Petition / Power	A8 to A25	
4 - annexure / Power	A26 to A72+1=73	
5 - Counter Reply / Supplemental	A74 to A97.	
6 - Respondent Affidavit	A98 to A103.	

Certified that the file is complete in all respects.

13/c. Woodcraft/directing

Signature of S.C.

Signature of Deal. Hand

31/7/12

(A)

GA 248/88
CW
GA 8/80

9.12.79

from Mr D.C. Verma JM
from Mr A.K. Mishra AM

None too applicant in both the
OAs. Shw B.K. Shukla for representation.
The case is pending since 1988
and the other connected case is
pending since 1990. None of
the applicant is coming to argue
the case. It appears that the
applicants have lost interest
in prosecuting the case.
Both the OAs are dismissed
for non-prosecution.

on
order dt
9/12/89
prepared
on 17/12/89

17/12/89

AM

JM

20/12/04

**CENTRAL ADMINISTRATIVE TRIBUNAL
CIRCUIT BENCH, LUCKNOW**

Deputy Registrar (J)

Registration No. 340 of 1989 (U)APPLICANT(S) N.R. Men,RESPONDENT(S) U.O. 1Particulars to be examinedEndorsement as to result of examination

1. Is the appeal competent? yes
2. a) Is the application in the prescribed form?
b) Is the application in paper book form?
c) Have six complete sets of the application been filed?
3. a) Is the appeal in time? yes
b) If not, by how many days it is beyond time?
c) Has sufficient case for not making the application in time, been filed?
4. Has the document of authorisation/Vakalatnama been filed? yes
5. Is the application accompanied by B.D./Postal Order for Rs.50/- yes P.O.
6. Has the certified copy/copies of the order(s) against which the application is made been filed? yes
7. a) Have the copies of the documents/relied upon by the applicant and mentioned in the application, been filed? yes
b) Have the documents referred to in (a) above duly attested by a Gazetted Officer and numbered accordingly? yes (by counsel)
c) Are the documents referred to in (a) above neatly typed in double space? yes
8. Has the index of documents been filed and paging done properly? yes
9. Have the chronological details of representation made and the outcome of such representation been indicated in the application? yes
10. Is the matter raised in the application pending before any court of Law or any other Bench of Tribunal? No

Particulars to be Examined

Endorsement as to result of examination

1. Are the application/duplicate copy/spare copies signed ?
2. Are extra copies of the application with Annexures filed ?
 - a) Identical with the Original ?
 - b) Defective ?
 - c) Wanting in Annexures
3. Have the file size envelopes bearing full addresses of the respondents been filed ?
4. Are the given address the registered address ?
5. Do the names of the parties stated in the copies tally with those indicated in the application ?
6. Are the translations certified to be true or supported by an Affidavit affirming that they are true ?
7. Are the facts of the case mentioned in item no. 6 of the application ?
 - a) Concise ?
 - b) Under distinct heads ?
 - c) Numbered consecutively ?
 - d) Typed in double space on one side of the paper ?
8. Have the particulars for interim order prayed for indicated with reasons ?
9. Whether all the remedies have been exhausted.

Yes

Yes

No

Yes

Yes

N.A

Yes

Yes

Yes

A
2

direct/

340/04(9)

:: 2 ::

Serial number of order and date	Brief Order, Mentioning Reference if necessary	How & with date of complia
---------------------------------	--	----------------------------

22.12.89

Hon. Justice K. Nath, VC

Admit

bit ltr. Case for order on 9.2.90

VC

See original order on main Petition

9.2.90

No Siting Adj to 17.4.90

2

16.4.90

Hon. Mr. D.K. Agrawal, J.M.

Hon. Mr. P.S. Habib Mohd. A.M.

Put up with O.A. No. 8/90(L)

On 25-6-90

A.M.

J.M.

25-6-90

Hon. Mr Justice K. Nath, VC.

Hon. Mr K. Bhatia, AM.

A point was raised in this Tribunal's order dated 16.4.90 on the jurisdiction of this Tribunal and the applicant was given opportunity to apply for amendment of the petition. No amendment application has been filed. No one is present for the applicant, Shri A. Bhargava for the respondents. Put up for admission along with OA No 8/89(L) on 27/8/90

OR Date
in A.A.
at

OR

Dinesh

sq.P.No 506/90ls
for amendment.
Submitted for
admission

28/4

O.A. 348/89 (4)

27.3.91

D.R.

Respondent No one's
side is present. Applicant
is absent today. Counter
has not been filed till
today by the respondent.
Respondent to file it by
30.4.91. ✓

30.4.91

Personal file
file. Issue
Notice of 25/7/91
in connection 2
under dated 6.2.91
This will also
follow in connection
case. R

OR
referred to
7/5/91

25.7.91

D.R.

Both the parties are
present. Counter has
not been filed so far.
Respondent to file
counter by 19.9.91. List
for filing counter on or
before 6.9.91. ✓

O.A. 348/84

1/5

16-7-92

D.R.

OK
CH 22/11/92

Both the parties are present. counter has not been filed. Respondent to file counter by 14/9/92.
✓

14-9-92
D.R.

Respondent's side is present. He is directed to file counter by 16-11-92.
✓

16-11-92
D.R.

Both the parties are present. Respondent to file counter by 13-1-93
✓

13-1-93
D.R.

Both the parties are absent. Respondent is directed to file counter by 13-2-93.
✓

OK

CH 22/11/92

16/2/93

4.10.93

Due to sad demise of M. P. A/6
 M. P. Adv. Case ready to
 16.11.93

l
 Bore

16.11.93

Honbl. Mr. S. M. Prasad Jm
 Honbl. Mr. N. R. Selu. Jm

on the request of Mr.
 N. R. Shukla learned Counsel
 to appear before the Court in
 adjourn to 23.12.93 for
 hearing

l
 Am

Jm

23/12/93

No sitting of D. M. Adv.
 on

Bore

As per direction of
 Hon. member (D) Court
 to get the case of
 for that date
 1/1/94

04-12-98

DR.

Placed before me today.
 See the office report. Place
 before Honble Bench on
 06-1-99 for hearing.

2/1/99
 DR.

6-1-99 - No sitting of RB - adj
 to 04-03-99

✓
 Bore

Main Copy.

In the Central Administration Building
Court Bench
Unknown

Northern Railway Men's - - - Applicants
Union soth.

vs.

Union of India soth. - - - Respondents
(N.R.)

~~C.M.A. No. 369 of 1964~~

C.A. No. 348-89(L) along with

Compilation No. I

0/90(L)

~~Subst. by~~
N. R. R. R.
602

C/A Sm A-K Dind

9-2 FO

17 4. 90 FO NDR CR. & A. Bhargava
25/6 0

FORM - I

Deputy Registrar (J)

(See Rule 4)

APPLICATION UNDER SECTION 19 OF THE ADMINISTRATIVE
TRIBUNALS ACT, 1985

6A 348 of 1989

Northern Railway Men's Union
and others..

..Applicants.

Versus.

Union of India and oths..

..Respondents.

Claim for relief of restraining Respondents
from engaging contract Labour and consequen-
tial engagement of applicants in Regular
Services of N.Rly.

=====

COMPILATION NO.-II N D E X

=====

Sl.No.	Description of Document relied upon.	Page No.
--------	---	----------

=====

- | | | |
|----|-------------------|---------|
| 1. | Memo of Petition. | 1 to 16 |
| 2. | Vakalatnama. | 17 |

Compilation No.II bounded separately.

Noted for 22/12/89

Lucknow:

Dt. 20 Dec. 1989

Signature of applicants.
Advocate

For Use in Tribunal office.

Date of Filing
or
Date of receipt by Post

Registration No.

Signature
for Registrar.

Branch President
N. R. M. V. Balaramu

8/10

Main Copy

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

CIRCUIT BENCH: LUCKNOW.

GA 348 of 89(L)

1. Northern Railway Mens Union (Regd. and Recognized affiliated to All India Railway Men's Federation and Hind Majdoor Sabha) Balaman Branch, through its Branch President, C-2/W 42 Railway Station Colony, Balaman, Northern Railway District

H A R D O I.

2. Sabha Jeet aged about 35 years Sons of Sri Moti Lal
3. Triveni Prasad aged about 35 yrs. S/O Sri Muneshwar Prasad
4. Sri Krishna aged about 35 years S/O Sri Tej Ram
5. Bhama aged about 35 years son of Bhajja
6. Anand Singh aged 35 years Son of Sri Gobardhan Singh
7. Umesh Chandra aged about 35 years S/O Sri Ram Bharsey
8. Mijamat Ali aged about 30 years S/O Jamshed Ali
9. Ram Swaroop aged about 28 yrs. S/O Sri Shree Ram
10. Ganga Ram aged about 35 years S/O Sri Chhotey Lal
11. Ram Bag aged about 34 years S/O Ram Sahaya
12. Sri Krishna aged about 34 years S/O Ram Swaroop
13. Sri Ishwal Pal Singh aged about 34 years

Son of Sri Ram Singh

14. Tarjan Ali aged about 34 years S/O Sri Liyakat Ali

Chubee
Branch President
N.R.M.U. Balaman

15. Lala Ram aged about 34 years S/O Sri Ram Nath
16. Uma Shankar aged about 34 years S/O Sri Budhsen
17. Debi Prasad aged about 30 years S/O Sri Laxman
18. Ram Bhajan aged about 34 years S/O Sri Putoo Lal
19. Naresh Chand aged about 29 years S/O Sri Jeet
20. Hari Lal aged about 28 years S/O Sita Ram
21. Shankar Ali aged about 28 years S/O Sri Jagga
22. Mohi Bal aged about 30 years S/O Sri Khem Karan
23. Baley aged about 28 years S/O Sri Dost Mohd.
24. Ikbal aged about 28 years S/O Sri Wali Mohd.
25. Suleman aged about 29 years S/O Sri Mulhay
26. Kamlesh aged about 28 years S/O Sri Parmeshwar

All applicants' postal address is C/O Northern
Railway Men's Union Office Balaman Branch, C-2/W 42
Railway Station Colony, Balaman, District RAHDOI

..

..

Applicants

Versus

1. Union of India, through Secretary to Department
of Railways, Ministry of Railways, NEW DELHI.
2. General Manager, Northern Railways Head Quarters,
Baroda House, NEW DELHI.
3. Divisional Rail Manager, Northern Railway,
MORADABAD.
4. Assistant Engineer, Northern Railway, Sitapur
City Railway Station, S I T A P U R.
5. Permanent Way Inspector, Northern Railway,
Sitapur, District UNNAO

..

Respondents

OK
Branch President
N.R.M.U. Balaman

DETAILS OF APPLICATION

1. PARTICULARS OF ORDER AGAINST WHICH APPLICATION IS MADE.

(1) Order No.	NIL
(2) Dated	NIL
(3) Passed by	NIL

Application is not moved against any particular order, instead it is moved for praying a relief in nature of mandamus to the effect that Respondents be commanded to abolish contract system of taking regular nature of work in Railways and to take such work only by employing and engaging the ex-casual labours in accordance with their seniority of earlier working days.

The present application is moved in representative capacity and for common cause of action jointly on behalf of all the applicants. A separate application under Rule 4(5)(a) and (b) is also being moved for the purpose.

2. Jurisdiction of Tribunal:

The applicants declare that the subject matter of the action against which they want redressal is within the jurisdiction of this Hon'ble Tribunal.

Chl
Branch President
N. R. M. V. Balaram

3. Limitations:
=====

Since the demand of different Trade Unions of Railway for abolishing contract system in Railways is not being attended by the Railway Administration for which last demand has been made on 27.5.89, as such the cause of action for the present claim petition is recurring and limitation exists and continues day today.

4. FACTS OF THE CASE:
=====

4.1 That applicant No.1 is a Registered and Recognized Trade Union, whose Chief aim is watch and ensure welfare of its employees members. Presently its Balaman Branch (N.Rly.) is presided over by its President Chhotey Lal who has been authorized to move the present petition based on common cause of action and identical nature of relief for the benefit of all the applicants and also in general.

4.2 That applicants No.2 to 26 are being ex-casual labourers are members of Northern Railway Men's Union Balaman, Branch, who are jointly interested in the present petition in which all have prayed identical nature of relief based on common cause of action which is recurring.

4.3 That as per bio-datas given below all the applicants six have performed their duties as casual labour under respondent No.5 during the period indicated therein.

*Prach Ariscent
N.A.M.V. Balaman*

Sl. No.	Name of applicant	Working period		Total days	Continuous Period		Total continuous day
		From	To		From	To	
1.	Sabhajet 33*	29.10.71	31.7.79	498	21.5.73	19.12.73	213
2.	Triveni Pd. 35*	29.10.71	31.7.79	498	21.5.73	19.12.73	213
3.	Sri Krishna 36*	-do-	-do-	-do-	-do-	-do-	213
4.	Bhanu 37*	-do-	-do-	482	-do-	-do-	213
5.	Anand Singh 38*	-do-	-do-	482	-do-	-do-	213
6.	Umesh Chandra 39*	-do-	-do-	482	-do-	-do-	213
7.	Mijamat Ali 40*	20.1.78	31.7.79	473	15.9.78	19.2.79	153
8.	Ram Swaroop 41*	-do-	-do-	473	-do-	-do-	153
9.	Ganga Ram 44*	2.12.71	31.7.79	466	21.5.73	19.12.73	213
10.	Ram Das 47*	8.4.72	31.7.79	441	-do-	-do-	213
11.	Sri Krishna 48*	-do-	-do-	441	-do-	-do-	213
12.	Ighwar Pal 49 *	-do-	-do-	441	-do-	-do-	213
13.	Tarjan Ali 50*	-do-	-do-	441	-do-	-do-	213
14.	Lala Ram 51*	-do-	-do-	441	-do-	-do-	213
15.	Uma Shankar 52*	-do-	-do-	441	-do-	-do-	213
16.	Debi Prasad 108*	15.3.77	14.4.79	232	15.3.77	14.11.78	201
17.	Ram Bhajan 113*	6.6.78	14.7.79	262	14.7.78	17.11.78	127
18.	Naresh Chand 114*	-do-	-do-	262	-do-	-do-	127
19.	Hori Lal 115*	-do-	-do-	262	-do-	-do-	127
20.	Shaukat Ali 116*	-do-	-do-	262	-do-	-do-	127
21.	Mahi Pal 119*	6.6.78	29.10.79	216	14.7.78	17.10.78	127
22.	Baley 122*	6.6.78	29.6.79	232	14.7.78	17.11.78	127
23.	Ikbal 126*	14.7.78	14.7.79	232	14.7.78	17.11.78	127
24.	Suleman 127*	-do-	-do-	232	-do-	-do-	127
25.	Kamlesh 152*	1.6.78	23.6.79	374	15.9.78	14.2.79	153

* Indicates Sl. number of Seniority list of Casual labourers of PWL ^{Sahpur} ~~Sitapur~~ prepared upto 31.12.78 as discussed hereunder.

Chahal
Branch President
N.A.M.V. Balanagar

4.4 That casual labour cards of aforesaid applicants No. 2 to 25 have got mention of the above days, True Photostat copies of which are attached herewith as ANNEXURES A-1 to A-25.

4.5 That names of all the petitioners find place in seniority list of casual labours prepared upto 31-12-78 by PWI ^{Satipur} ~~Sitapur~~ at the respective numbers as indicated with Mark * in para 4.3 above.

True Photo copy of such list is attached herewith as ANNEXURE A-26.

4.6 That upon completion of 120 days continuous working a casual labour becomes entitled to all the facilities admissible to a temporary employee as envisaged under Ch. XXIII of Railway Establishment Manual.

4.7 That casual labour who have not completed requisite period of continuous working are entitled to be included in the list/register prepared for the purpose and they have prior claim of job over outsiders. Employment should be given to him strictly in accordance with their seniority of working days. Relevant provisions of para 2512(1) to Railway Establishment Manual are reproduced below:-

2512: Absorption of casual Labour in Regular

Vacancies:

(1) Casual Labour who acquire temporary status as a result of having worked on other than

*Pl. C. C. J.
Prachin
N. A. M. V. Balan.*

projects for more than 6 months or who have worked for more than 6 months, shall be considered for regular employment without having to go through Employment without having to go through Employment Exchanges. Other casual labour who have not completed six months, will or cause be required to get themselves, registered in the relevant Exchanges before they are considered by the Selection Boards. They will have a prior claim over outsiders. In order to ensure this, the names of all Casual Labour wherever employed, should be entered in the Registers mentioned by Divisions or Districts or any other convenient unit of recruitment strictly in the order of their taking up casual appointment at the initial stage, and for the purposes of empanelment for regular Class IV Posts they should be as far as possible be selected in order maintained in the aforesaid registers, while showing preference to Casual Labour over other outsiders in the matter of recruitment to regular Class IV establishment, due consideration and weightage should be given to the knowledge and experience gained by them, other conditions being equal, total length of services as Casual Labour, either continuous or in broken periods, irrespective of whether they have attained the temporary status or not, should be taken into account so as to ensure that Casual Labour who are senior by virtue of longer service, are not left out.

- (1)
(11)

① Filed C-2
Branch Principal
N. A. M. V. Balasubramanian.

4.8 That Keeping in view the services rendered by such casual labourers in broken period the Railway Administration placed aben on fresh recruitment of Casual Labourers and in a phased manner chalked out programme for regularization of such type of casual labourers from time to time by including their names in the list/Register. It has also been decided by Railway Administration as a matter of Policy that only those Casual Labour will be engaged in future whose names appear in the list in order of Seniority.

4.9 That accordingly from time to time Railway Administration has also issued direction to engage such Casual Labour and to prepare a list of such persons for employment in future.

True Copies of such Administrative Directions of Railway Dt. 19.11.83, 4.3.87 and 1.6.87 are attached herewith as ANNEXURES A-27, A-28 & A-29.

4.10 That by means of different circulars the Railway Administration has further laid stress to regularise the services of such casual labourers who have completed 4 months (120 days) continuous service and even to pay up the arrears of wages.

True Photo copies of such circulars Dated 21.1.89, 6.4.89, and 20.6.89 along with their enclosures are attached herewith as ANNEXURES A-30, A-31 and A-32.

CPB
Permit Attached
N. R. M. U. Balau.

4.11 That Hon'ble Supreme Court in its various decisions right from Indra Pal Yadava's case reported in 1985 (2) SCC 648 to onwards in other cases like Dakshin Railway Employees Union 1987 LIC 889 and that of Ram Kumar Vs: Union of India 1988 LIC 942 has laid stress and issued direction to screen such casual labours who have completed requisite period of continuous working.

4.12 That this Hon'ble Tribunal has also been pleased to issue directions for screening and employing such casual labourers in several cases including one Ram Kumar Vs: Union of India Claim N.17-88(L) decided on 23.2.1989.

4.13 That thus the Policy of Railways and Judicial views are to the effect that thousands of ex-casual labourers who are waiting for their re-engagement be screened and employed so that Principles of Directive Policies of Indian Constitution embodied in Art. 39 May be achieved.

4.14 That it is needless to say that thousands of casual labourers of less than 120 days continuous working are waiting for their casual engagements and on being disappointed from chances of their engagement have filed several claim petition before Hon'ble Tribunals including few like No.937-87, 1109-87, 1111-87, 1130-87, 87,89,90,91 of 1988(L) and

Chakraborty
Prakash Prasad
N.A. M.V. Balan

10 of 89(L) before this Hon'ble Tribunal which are pending.

4.15 That it is a fact that in Railways Regular type of work like maintenance and upkeep of track, erection of new lines, construction and repairs etc. etc. plantation is continuous and mandatory process and is necessary and incidental to Industry which involves constant use of sufficient number of whole time regular workman and is of perennial nature.

4.16 That for the last about two or years, ignoring all the Policies of avenues of giving re-employment to ex-casual labourers, the concerned officials of Railways with a view of their vested interest have developed a practice of taking regular work from contractors. Although this is an open fact, but yet in order to give a prima facie proof of the same, the True copies of a few such charts of list of work carried by contractors and tender notice are attached as ANNEXURES A-33, A-34, A-35, A-36 and A-37.

4.17 That this tendency or decision of taking work from contractors instead from sitting casual labourers has resulted in causing unemployment, economic and social problems amongst the ex-casual labourers.

4.18 That the applicants and all other concerned persons have been resisting against such system of contractship by making representation, demands, meetings and even strikes.

*Placed
Brach Premesh
N.R. M.V. Belam*

True Copies of few such representations and demand notes dated 25.5.87, 15.5.88, Nov.88, June 88, July 88, and 27.5.89 are attached herewith as ANNEXURES A-38, A-39, A-40, A-41, A-42 & A-43.

4.19 That so far except oral assurances Railway Administration has taken no step to discontinue the system of contractship for taking regular type of work from contractor ignoring the right of re-engagement/employment of ex-casual labourers like petitioners and thousand others similarly placed ex-casual labourers.

4.20 That since respondents have so far not stopped taking work from the contractors the petitioners have been left with no option but to file this claim petition on and amongst other the following grounds.

5. GROUNDS FOR RELIEF WITH LEGAL PROVISION:

- A. Because taking regular type of work from contractors, which can be performed and was performed in past by casual regular labourers, should not be given to contractors.
- B. Because to take work from contractors ignoring the ex-casual labourers is an archaic system and a relic of early phase of capitalist production.

Chak - Lal
Brach Pender
N. R. M. V. Balan

C. Because Railway Industry which is the largest Public Sector undertaking has to function as an Model Employer by acting upon its own Policy of re-engagement of Casual Labourers in consonance of Hon'ble Supreme Court directions and Art. 39 of the Constitution.

D. Because action and tendency of taking regular type of work from contractors amounts and leads to social and economic injustice.

E. Because action of respondents in taking work from contractors ignoring right of ex-casual workers is arbitrary, mala fide and nullifies the basic Policy of re-engagement and industrial justice.

F. Because action of respondents is unjust and unfair.

6. DETAILS OF REMEDIES SOUGHT:

=====

The applicants declare that they have availed all the remedies available to them under relevant rules. None of the representations have been decided by an order in writing.

True Copies of such representations and demands etc. have been attached as ANNEXURES A-38 to A-43,

7. MATTERS NOT PREVIOUSLY FILED OR PENDING WITH ANY
=====

OTHER COURT.
=====

The applicants further declare that they had not filed previously any application, writ petition or suit regarding the matter in respect of which this application has been made, before any court of law or any other authority or any other Bench of the Tribunal and nor any such application, writ petition or suit is pending before any of them.

8. RELIEFS SOUGHT:

In view of the facts mentioned in para 4 above the applicants pray for the following reliefs-

- (1) A declaration, direction or order in favour of applicants in the nature of mandamus/command to the effect that respondents be restrained from taking all regular type of work in Railways from Contractors instead same be taken from ex-casual labourers for which purpose they should engage/screen and regularise all such casual labourers in accordance with their seniority of earlier working days, within a specified time

** Amended with character
dt. 6.2.91
RMB*

*J. P. on open line and works of project
Alm*

OR IN THE ALTERNATE

- (ii) To issue a directive to respondent No. 1 the Union of India/Central Govt. to take appropriate action to restrain the Northern Railway from employing contract labour or to take regular type of work through contractors.

*@ C. C. W
Rach Premlal
N. R. M. V. Bolam.*

- (iii) Any other relief as may be deemed fit and proper in the circumstances of the case, together with costs of the claim petition, be also granted in favour of the petitioners as against the respondents.

9. INTERIM ORDER IF ANY PRAYED FOR:

=====

Pending final decision on the application, the applicants seek the following interim relief -

Respondents be directed to employ/engage applicants No. 2 to 25 and pay them regular wages.

10. Application is presented through Counsel
SRI ABHAYA KUMAR DIXIT, ADVOCATE 509/28 Ka,
Old Hyderabad, Lucknow.

11. Particulars of Bank Draft/Postal Order in respect of the Application Fee:

=====

1. Postal Order No. 20 029076
2. Date of Issue. 29/01/89
3. Issued at Post Office: High Court Bench Lucknow.
4. Payable Post Office at Allahabad

Chin Lee
Prach Arindal
N. R. M. U. Balau.

12. List of Enclosures:

- Draft
1. Demand/Postal Order .
 2. Index of Compilation No. I along with Paper Book.
 3. Vakalatnama.
 4. Index of Compilation No. II along with Annexures.

VERIFICATION:

WEX

Abhaya Kumar Dixit
Advocate

SIGNATURE OF APPLICANTS.

Chand
Branch President
N.R.M.V. Balamau

श्रीमंत भली

नि. क. बाले

कमलेश अकवाल

संभाजीत

आनंद सिंह

नरेश चन्द

नितामल भली

महिला

नि. क. होशीलाल

252 जल अली
जीलुका

गंगाराम लालराज

रामदास

रामचन्द्र

कुलेमान

इशकलाल सिंह

सीतल

गंगाधर

उमेशचन्द

निवेनी प्रसाद

देवी प्रसाद

VERIFICATION

We, Shotey Lal, President NRM Union Balaman Branch, Sabha Jeet, Triveni Prasad, Sri Krishna, Bhanu, Anand Singh, Umesh Chandra, Nijamat Ali, Ram Swaroop, Ganga Ram, Ram Das, Sri Krishna Ishwar Pal Singh, Tarjan Ali, Lala Ram, Uma Shankar, Debi Prasad, Ram Bhajan, Naresh Chand, Hori Lal, Shaikat Ali, Mahi Pal, Baley, Ikbal, Sulaman and Kamlesh whose names and address are given in array of parties do hereby verify that the contents of Paras 1 to 4, 6, 7, 10, 11 & 12 are true to our Personal knowledge and paras 5, 8 & 9 are believed to be true on legal advice and that we have not suppressed any material facts.

LUCKNOW:

Signature of Applicant

Dated: 20 Dec. 1989.

Branch President
N. R. M. U. Balaman
नि. म. वाल्डे

शीकत अली

कमलेश अकबाल

सैमाजीत

आनन्द सिंह

नरेश चन्द्र

निजामत अली

महियत

लाला राम

रामेन्द्र

हरिजन शर्मा

नि. म. शर्मा

गंगाराम

श्रीकृष्ण

रामस्वरूप

मन्त

रामदास

उमाशंकर

अनेकान

इश्वर काल मिश्र

अष्टिष्ठा

देवी प्रसाद

लिकेनी प्रसाद

उमेश चन्द्र

17

ब अदालत श्रीमान

महोदय

[वादी] अपीलान्त

Northern Railway men's union soth.

प्रतिवादी [रेस्पान्डेन्ट]

श्री

का

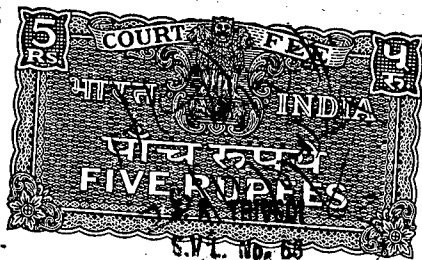
वकालतनामा

M.R. Men's union soth.

व.

वादी (अपीलान्त)

union of India soth.



बनाम

प्रतिवादी (रेस्पान्डेन्ट)

मुकदमा नं०

सन्

पेशी की ता०

१६

ई०

ऊपर लिखे मुकदमा में अपनी ओर से श्री

509/20 K. K. Dixit Advocate

वकील

महोदय

एडवोकेट

Lucknow

नाम अदालत

मुकदमा नं० नाम

फरीकन बनाम

को अपना वकील नियुक्त करके प्रतिज्ञा (इकरार) करता हूँ और लिखे देता हूँ कि इस मुकदमा में वकील महोदय स्वयं अथवा अन्य वकील द्वारा जो कुछ पैरवी व जबाबदेही व प्रश्नोत्तर करें या कोई कागज दाखिल करें या लौटावें या हमारी ओर से डिगरी जारी करावें और रुपया वसूल करें या सुलहनामा व इकबाल दावा तथा अपील निगरानी हमारी ओर से हमारे या अपने हस्ताक्षर से दाखिल करें और तसदीक करें या मुकदमा उठावें या कोई रुपया जमा करें या हमारी या विपक्षी (फरीकासनी) का दाखिल किया हुआ रुपया अपने या हमारे हस्ताक्षर युक्त (दस्तखती) रसीद लेवें या पंच नियुक्त करें-वकील महोदय द्वारा की गई वह सब कार्यवाही हमको सर्वथा स्वीकार है और होगी मैं यह भी स्वीकार करता हूँ कि हर पेशी पर स्वयं या किसी अपने पैरोकार को भेजता रहूँगा अगर मुकदमा अदम पैरवी में एक तरफ मेरे खिलाफ फैसला हो जाता है उसकी जिम्मेदारी मेरे वकील पर नहीं होगी इसलिए यह वकालतनामा लिख दिया प्रमाण रहे और समय पर काम आवे।

Accepted

Signature

Branch President
N.R.M.U. Bala Mau.

Abhaya Kumar Dixit
Advocate

साक्षी (गवाह) रामदास

दिनांक

नि. मं. वाले

नरेश चन्द

मुद्दियाल

उल्लेखन

प्रीत कृष्ण

लेखनी प्रसाद

हस्ताक्षर रामभजन

आशंक

देवी प्रसाद

अकबाल

गजाराज

साक्षी (गवाह)

निजामुल्ला

महीना

म. नं०

म. नं०

श्रीकत माली

श्रीकत माली

कमलेश ओमचन्द

रामाजी आनन्द सिंह

नि. मं. होशना

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL CIRCUIT BENCH
LUCKNOW.

348/08(L)

NORTHERN RAILWAY MENS UNION ..

.. APPLICANTS.

V E R S U S

UNION OF INDIA AND OTHERS ..

.. OPP. PARTIES.

COMPILATION NO. II

I N D E X.

S1.	No. Description of Documents	Page No.
1.	<u>ANNEXURE A-1 TO A-25</u> PHOTOSTAT COPIES OF Casual Labour Cards of applicants no.1 to 25	1 to 25
2.	<u>ANNEXURE NO. A-26</u> PHOTOSTAT COPY OF List of Casual Labours prepared upto 31.12.78	26 to 28
3.	<u>ANNEXURE NO. A-27 TO A-29</u> PHOTOSTAT COPIES OF ADMINISTRATIVE DIRECTIONS OF RAILWAY DT. 19.11.83, 4.3.87 AND 1.6.87.	29 to 32
4.	<u>ANNEXURE NO. A-30 TO A-32</u> PHOTOSTAT COPIES OF CIRCULAR DT. 21.1.89, 6.4.89, & 20.6.89.	33 to 35
5.	<u>ANNEXURE NO. A-33 TO A-37</u> PHOTOSTAT COPIES OF CARDS OF LIST OF WORK CARRIED BY CONTRACTORS & TENDER NOTICE.	36 to 40
6.	<u>ANNEXURE NO. A-38 TO A-43</u> PHOTOSTAT COPIES OF FEW REPRESENTATIONS & DEMAND NOTES. Dt. 25.5.87, 15.5.88, Nov. 88, June 88, July 88 and 27.5.89.	41 to 46

LUCKNOW: DT.
20 DEC. 1989.

Abhaya Kumar Dixit
Advocate

Branch President
N. R. M. U. Belamcu.

APPLICANTS.

1

RECORD OF SERVICE AS
CASUAL LABOUR

1. Name in full (in Block Letters) *Saheljit*
 2. Father's Name *Shri Mahilal*
 3. Date of Birth *25. 8. 53*
 4. Age at initial casual employment *18* Years. *2* Months.
 5. Personal marks of identification.
 (i) *One SCAR mark 3 1/2 inch on right leg.*
 (ii) *One scar mark 1 1/2 inch on right leg.*
 6. Nature of job on initial employment.
Wages - Rangomanglik
9/6 Rangomanglik
Dehra Saheljitpur (40)
 Verified.

Signature & designation of subordinate in charge.

Saheljit



J.B.P.W.-17/445/66-1,00,000. Permanent Way Inspector
B.S.S.
 N. Rly. Sahpur

RECORD OF SERVICE AS
CASUAL LABOUR

S. No.	Period of employment		Nature of assignment	Sign of the worker
	From	To		
1	29/1/54	30/1/54 = 32 days		
	29/1/54	29/1/54 = 35 "		
	5/4/54	7/5/54 = 30 "		
	5/5/54	6/6/54 = 30 "		
	1/6/54	1/7/54 = 30 "		
	29/9/54	1/10/54 = 16 "		
	21/5/54	1/3/55 = 60 "		
	29/1/54	1/3/55 = 153 "		
	29/9/54	7/1/55 = 50 "		
	29/1/54	26/9/54 = 30 "		
	1/8/54	31/8/54 = 31 "		
	1/10/54	31/10/54 = 31 "		
	7/1/55	4/9/55 = 498 days.		

NOTED

B.S.S.



RECORD OF SERVICE AS
CASUAL LABOUR

Period of employment	Nature of assignment
From	To
2	3
	4

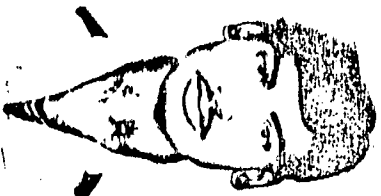
ATTESTED

[Signature]
 HIGH COURT
 LUCKNOW

RECORD OF SERVICE AS
CASUAL LABOUR

RECORD OF SERVICE
CASUAL LABOUR

RECORD OF SERVICE AS
CASUAL LABOUR



1. Name in full (in Block Letters) *Talwar Prasad*

2. Father's Name. *Shri Munishwar Prasad*

3. Date of Birth. *20-9-1953*

4. Age at initial casual employment. *18 Years. 1 Month.*

5. Personal marks of identification. (i) *One Cut on forehead*
(ii) *Right leg shorter than left*

6. Nature of job on initial employment. *Temporary Group Village - Darlastha P/O - Darlastha*

Verified. *Agarwal (48)*

Signature & designation of subordinate in charge. *Talwar Prasad E.T.I. of Casual Labour*

J.B.P.W.-17/445/66-1,00,000

S. No.	Period of employment		Nature of assignment
	From	To	
1	29/12	30/12	39 days
2	12/12	26/12	25
3	4/12	7/12	30
4	5/12	6/12	30
5	16/12	10/1	30
6	29/12	14/1	16
7	15/1	19/1	50
8	20/1	19/12	153
9	28/12	27/1	30
10	26/12	26/1	30
11	27/12	31/1	31
12	27/12	31/1	31
13	27/12	31/1	31
14	27/12	31/1	31
15	27/12	31/1	31
16	27/12	31/1	31
17	27/12	31/1	31
18	27/12	31/1	31
19	27/12	31/1	31
20	27/12	31/1	31
21	27/12	31/1	31
22	27/12	31/1	31
23	27/12	31/1	31
24	27/12	31/1	31
25	27/12	31/1	31
26	27/12	31/1	31
27	27/12	31/1	31
28	27/12	31/1	31
29	27/12	31/1	31
30	27/12	31/1	31
31	27/12	31/1	31
32	27/12	31/1	31
33	27/12	31/1	31
34	27/12	31/1	31
35	27/12	31/1	31
36	27/12	31/1	31
37	27/12	31/1	31
38	27/12	31/1	31
39	27/12	31/1	31
40	27/12	31/1	31
41	27/12	31/1	31
42	27/12	31/1	31
43	27/12	31/1	31
44	27/12	31/1	31
45	27/12	31/1	31
46	27/12	31/1	31
47	27/12	31/1	31
48	27/12	31/1	31
49	27/12	31/1	31
50	27/12	31/1	31
51	27/12	31/1	31
52	27/12	31/1	31
53	27/12	31/1	31
54	27/12	31/1	31
55	27/12	31/1	31
56	27/12	31/1	31
57	27/12	31/1	31
58	27/12	31/1	31
59	27/12	31/1	31
60	27/12	31/1	31
61	27/12	31/1	31
62	27/12	31/1	31
63	27/12	31/1	31
64	27/12	31/1	31
65	27/12	31/1	31
66	27/12	31/1	31
67	27/12	31/1	31
68	27/12	31/1	31
69	27/12	31/1	31
70	27/12	31/1	31
71	27/12	31/1	31
72	27/12	31/1	31
73	27/12	31/1	31
74	27/12	31/1	31
75	27/12	31/1	31
76	27/12	31/1	31
77	27/12	31/1	31
78	27/12	31/1	31
79	27/12	31/1	31
80	27/12	31/1	31
81	27/12	31/1	31
82	27/12	31/1	31
83	27/12	31/1	31
84	27/12	31/1	31
85	27/12	31/1	31
86	27/12	31/1	31
87	27/12	31/1	31
88	27/12	31/1	31
89	27/12	31/1	31
90	27/12	31/1	31
91	27/12	31/1	31
92	27/12	31/1	31
93	27/12	31/1	31
94	27/12	31/1	31
95	27/12	31/1	31
96	27/12	31/1	31
97	27/12	31/1	31
98	27/12	31/1	31
99	27/12	31/1	31
100	27/12	31/1	31

3884
N. Rly. Safpur

ATTESTED
[Signature]
[Signature]

LUCKNOW
[Signature]

V ~~ERS~~ US

UNION OF INDIA & OTHERS.....OPP. PARTIES.

ANNEXURE NO. A 2

RECORD OF SERVICE AS
CASUAL LABOUR

RECORD OF SERVICE AND
CASUAL LABOUR

RECORD OF SERVICE AS
CASUAL LABOUR.

1. Name in full (in Block Letters) *S Arisaka*

2. Father's Name. *John A. Deary*

3. Date of Birth. 10. 10-1953

4. Age at initial casual employment. 18 Years. 15 days Months.

5. Personal marks of identification.

(i) One Bird mark 5/8

(ii) Name on right leg.

6. Nature of job on
Initial employment.

Verified

vid. Gooding (20/9/42)
O/O Bedford Pkts.
DASH. Fawcett 1942

(48)

Signature & designation of subordinate in charge.



J.B.P.W.—17/445/66—1,00,000

6-3-31
Way Inspector
N. Rly. Station

S. No.	Period of employment	Nature of assignment
1	From To	4
1	2	3
1	29 ¹⁰ / ₇ 30 ¹¹ / ₇	= 32 days
2	14 ²⁶ / ₁₂ 26 ¹² / ₁₂	= 25 "
3	8 ¹² / ₁₂ 7/5/22	= 30 "
4	8 ¹² / ₁₂ 6/5/22	= 30 "
5	11 ¹² / ₁₂ 10/7/22	= 30 "
6	29 ¹² / ₁₂ 1/1/23	= 15 "
7	31 ¹² / ₁₂ 19/7/23	= 60 "
8	20 ¹² / ₁₂ 1/1/23	= 153 "
9	28 ¹² / ₁₂ 27/7/26	= 30 "
10	28 ¹² / ₁₂ 26/7/26	= 30 "
11	1-8-78 37/7/78	= 37 "
12	1-7-79 37/7/79	= 37 "
Total = 498 days		



S. No.	Period of employment	Nature of assignment	Signature & designation of the Supervisor with date
1	From 2 To 3	4	5

Adm. *[Signature]*
HIG
LLCMA CW.

ATTEST:

ADP

LLC - CW

RECORD OF SERVICE AS
CASUAL LABOUR

Period of employment	Nature of Assignment	Signature and designation of the Supervisor with date.
From To		
2 3	4	5



RECORD OF SERVICE AS
CASUAL LABOUR

S. No.	Period of employment	Nature of Assignment	Signature and designation of the Supervisor with date.
	From To		
1	29/10/71 30/11/71 = 32 days		
	2 12/71 26/12/71 = 25 "		
	8 4/72 7/7/72 = 30 "		
	8 5/72 26/7/72 = 30 "		
	11 9/72 10/10/72 = 30 "		
	21 5/73 17/12/73 = 60 "		
	24 7/73 19/12/73 = 153 "		
	18 4/76 27/7/76 = 30 "		
	28 7/76 27/7/76 = 30 "		
	1 8/78 27/7/78 = 27 "		
	1 7/79 27/7/79 = 31 "		
	Total 572 487 days		

PHI SPPA

ATTESTED TRUE COPY

[Signature]

HIGH COURT
LUCKNOW.

RECORD OF SERVICE AS
CASUAL LABOUR

Full (In Block Letters) B 19444

Name. Shri Bhojja

Age 15. 4. 53

Initial 18 Years. 6 Months.

marks of (i) one set mark
on. (ii) one set mark on left
leg.
job on Temporary Gangman
employment. Village - Khajurwar
8/10 - Khajurwar.
Distt. Aligarh (UP)



5-64-1,50,000 F. Permanent Way Inspector
N. Rly. Safipur

UNION OF INDIA & OTHERS.....OPP. PARTIES.

ANNEXURE NO. A

RECORD OF SERVICE AS
CASUAL LABOUR

RECORD OF SERVICE AS CASUAL LABOUR.

- Verified.**

Signature & designation of subordinate in charge.

J.B.P.W.-17/445/66-1, (c), 000.

Permanent Way Inspector
O. N. Rly, Safpur

Period of employment	Nature of assignment	Signature of the Superintendent
From 2 To 3	4	5

ATTESTED *[Signature]* **ORIGINAL COPY**

ADDITIONAL OFFICE

RECEIVED

1944

ATTEST *[Signature]*

COPY

DATE

HIG : 001
 LUT : 001

RECORD OF SERVICE AS
CASUAL LABOUR

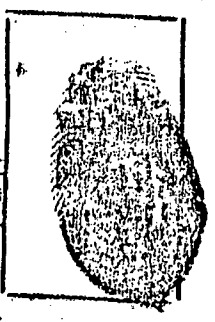
RECORD OF SERVICE AS
CASUAL LABOUR

RECORD OF SERVICE AS
CASUAL LABOUR

1. Name in full (In Block Letters) *M/s. Mahal*
2. Fathers' Name *Shri. Jansingh Ahl.*
3. Date of Birth *20-10-1959*
4. Age at initial casual employment. *18 Years 3 Months.*
5. Personal marks of identification. (i) (ii) (iii)
6. Nature of job on initial employment. *Temporery Garment*

Verfied
Nil. Kachin Nagar
010 Saurana
Distr. Jhansi

Signature & designation of subordinate in charge.
Signature of A.H.



J.B.P.W.-11/1245-64-1,50,000 F.
Permit, Delhi Way Inspector
N. Rly, Gadsar

S. No.	Period of employment		Nature of Assignment	Signature and designation of the Supervisor with date.
	From	To		
1	20-1-78	25-3-78 = 65 days		
	1-6-78	30-7-78 = 60 days		
	1-9-78	31-10-78 = 37 days		
	1-12-78	15-1-79 = 15 days		
	20-1-79	31-3-79 = 30 days		
	23-3-79	24-5-79 = 60 days		
	22-5-79	30-6-79 = 40 days		
	1-7-79	31-7-79 = 31 days		
	20-8-79	31-8-79 = 12 days		

S. No.	Period of employment		Nature of Assignment	Signature and designation of the Supervisor with date.
	From	To		
1				

Copy
Attended
High Lucknow

ANNEXURE NO. 4

8

RECORD OF SERVICE AS
CASUAL LABOUR

1. Name of full (in Block Letters) Ram Saroop
 2. Father's Name Shri Sri Ram
 3. Date of Birth 15.1.60
 4. Age at initial casual employment 18 Year - Months
 5. Personal marks of identification (i) (ii)
 6. Nature of job on initial employment Temporary Gang man
- Verified
V.L. Mario - Ram Nagar
90 Bahadur Kalan
Distt. Allahabad

Signature & designation of
other dinat in charge
Ram Saroop

Signature of
Casual Labour

J.B.P.W.—11 1245—64—1,50,000 P.

Signature of
Pay Inspector
N. R. S. Gupta

RECORD OF SERVICE AS
CASUAL LABOUR

S. No.	Period of employment		Nature of Assignment	Signature and designation of the Supervisor with date
	From	To		
1	20/5/84	28/7/84	68 days	
	16/5/84	30/7/84	60 "	
	19/7/84	31/7/84	34 "	
	15/7/84	14/2/79	153 "	
	20/7/79	21/7/79	30 "	
	23/7/79	21/5/79	60 "	
	22/5/79	30/6/79	40 "	
	17/7/79	31/7/79	31 "	
Total = 473 days				

RECORD OF SERVICE AS
CASUAL LABOUR

S. No.	Period of employment		Nature of Assignment	Signature and designation of the Supervisor with date
	From	To		
1	2	3	4	5
ATTESTED TRUE COPY				
Abhaya Kumar Dixit Advocate HIGH COURT LUCKNOW				

RECORD OF SERVICE AS
CASUAL LABOUR

1. Name in full (In Block Letters) *Gangga Ram*
2. Father's Name *Shri Chandra Lal*

3. Date of Birth *20.10.1953*

4. Age at initial casual employment. *18 Years 2 Months.*

5. Personal marks of identification.
(i) *One scar mark on forehead in left side.*
(ii) *One scar mark on right side.*
(iii) *One scar mark on back.*

6. Nature of job on initial employment. *Tharbooray Gang*

Verified

*v/c. Baurharyog,
P.O. - 8904 Kachas,
Dehra Dun (U.P.)*

Signature & designation of subordinate in charge.

*G. D. Singh
Gangga Ram*



J.B.P.W.-11/1245-64-1,50,000 F.

*8881
N. Rly. Sahpur*

RECORD OF SERVICE AS
CASUAL LABOUR

S. No. Period of employment From To Nature of Assignment

1 2 3 4

2 *12/11* *26/12* *25/12/53*

3 *8/12* *7/1/54* *30*

4 *8/12* *6/1/54* *30*

5 *11/12* *10/1/54* *30*

6 *19/12* *14/1/54* *16*

7 *21/12* *19/1/54* *60*

8 *20/1/54* *19/1/54* *153*

9 *28/1/54* *20/1/54* *30*

10 *1/2/54* *31/1/54* *31*

11 *1/2/54* *31/1/54* *31*



N. Rly. Sahpur

RECORD OF SERVICE AS
CASUAL LABOUR

S. No. Period of employment From To Nature of Assignment

1 2 3 4

2 3 4 5

ATTESTED

*8881
N. Rly. Sahpur*

ANNEXURE NO. A

RECORD OF SERVICE AND
CASUAL LABOUR

RECORD OF SERVICE AS
CASUAL LABOUR

Signature & designation of subordinate in charge.

J.B.P.W.-11/1245-64-1,50,000 F. Perpetual Way Inspector

Y. S. Saini

ANNEXURE NO. A

RECORD OF SERVICE AS
CASUAL LABOUR

RECORD OF SERVICE AND
CASUAL LABOUR

1. Name in full (In Block Letters) 35457986154173 S. No.	Period of employment		Nature of Assignment
	From	To	
2. Father's Name: 54's Ram Singh	2	3	4
3. Date of Birth 7-2-1954	1		
4. Age at initial casual employment 18 Years 2 Months.	4	75 = 30 days	
5. Personal marks of identification.	85	66 = 30	
(i) One cut mark in right wrist.	11	107/32 = 30	
(ii) One wound mark on left leg.	29	1819 = 16	
6. Nature of job on initial employment. Temporary Gangman.	24	187/25 = 50	
v/c. 180 days.	20	191/2 = 153	
010. Low dc.	28	271/25 = 30	
3254. 400/21 (40)	28	257/25 = 30	
	13	37/25 = 31	
	17	37/25 = 31	
	13	441 = 441	

**Signature & designation of
subordinate incharge.**

95 Nov 21/1919

I. F. L. O.
 Central Labor

J.B.P.W.--11/1245--64--1,50,000 F.

2884
Temperant Way, Ipswich
N. Ry. Safford

Dr. R. V. Subbup

RECORD OF SERVICE AS
CASUAL LABOUR

Period of employment	Nature of Assignment	Signature at designation the Supervisor with date.
From 2 To 3	4	5

ATTESTED TRUE COPY

HIG
L

ANNEXURE NO. A 13

13

13/3

RECORD OF SERVICE AS
CASUAL LABOUR

RECORD OF SERVICE AS
CASUAL LABOUR

RECORD OF SERVICE AS
CASUAL LABOUR

1. Name in full (In Block Letters) Tarjan H.A.
2. Fathers' Name Shri. Lijahat Hussain
3. Date of Birth 8.2.1954
4. Age at initial casual employment 18 Years. 12 Months.
5. Personal marks of identification.
(i) One cut mark on right hand
(ii) One scar mark on right hand
6. Nature of job on initial employment. Motor, North guard
Mo. Guard
Dist. Hardsi (UB)

Verified

Signature & designation of subordinate incharge.

LT 907
Tarjan H.A.



J.B.P.W.—11/1245—64—L.50,000 F.

Permanently Retired
N. Ry. Sasgur



N. Ry. Sasgur

S. No.	Period of employment		Nature of Assignment
	From	To	
1.	8.2.54	7.5.54 = 30 days	
2.	8.7.54	6.12.54 = 30 "	
3.	11.6.54	10.7.54 = 30 "	
4.	29.9.54	14.12.54 = 16 "	
5.	21.7.54	19.7.54 = 60 "	
6.	20.7.54	19.12.54 = 153 "	
7.	28.6.54	27.7.54 = 30 "	
8.	28.7.54	26.9.54 = 30 "	
9.	1.8.54	31.8.54 = 31 "	
10.	1.7.54	31.7.54 = 31 "	
Total = 441 days			

1284
MI-SHIA

No.	Period of employment		Nature of Assignment	Signature & designation of the Supervisor with date
	From	To		
1.				
2.				
3.				
4.				
5.				

ATTESTED

1284
MI-SHIA

COPY

REC-1

ANNEXURE NO. A

15

RECORD OF SERVICE AS
CASUAL LABOUR

RECORD OF SERVICE AS
CASUAL LABOUR

RECORD OF SERVICE AS
CASUAL LABOUR

1. Name in full (In Block Letters)	L. T. P. of Casual Labour	5. No.	Period of employment	Nature of Assignment	No.	Period of employment	Nature of Assignment	Signature and designation of the Supervisor with date.
2. Fathers' Name	S. K. B. B. B.	From	To		From	To		
3. Date of Birth	10-3-1954	2	3	4	2	3	4	5
4. Age at initial casual employment	18 Years, 02 Months	6	7	8	9	10	11	12
5. Personal marks of identification	(i) One eye mark 1/2 x 1/2 (ii) One eye mark 1/2 x 1/2	13	14	15	16	17	18	19
6. Nature of job on initial employment	Mon. Novald gaur P/O Sunde Deit. Head of (V)	20	21	22	23	24	25	26
		27	28	29	30	31	32	33
		34	35	36	37	38	39	40
		41	42	43	44	45	46	47
		48	49	50	51	52	53	54
		55	56	57	58	59	60	61
		62	63	64	65	66	67	68
		69	70	71	72	73	74	75
		76	77	78	79	80	81	82
		83	84	85	86	87	88	89
		90	91	92	93	94	95	96
		97	98	99	100	101	102	103
		104	105	106	107	108	109	110
		111	112	113	114	115	116	117
		118	119	120	121	122	123	124
		125	126	127	128	129	130	131
		132	133	134	135	136	137	138
		139	140	141	142	143	144	145
		146	147	148	149	150	151	152
		153	154	155	156	157	158	159
		160	161	162	163	164	165	166
		167	168	169	170	171	172	173
		174	175	176	177	178	179	180
		181	182	183	184	185	186	187
		188	189	190	191	192	193	194
		195	196	197	198	199	200	201
		202	203	204	205	206	207	208
		209	210	211	212	213	214	215
		216	217	218	219	220	221	222
		223	224	225	226	227	228	229
		230	231	232	233	234	235	236
		237	238	239	240	241	242	243
		244	245	246	247	248	249	250
		251	252	253	254	255	256	257
		258	259	260	261	262	263	264
		265	266	267	268	269	270	271
		272	273	274	275	276	277	278
		279	280	281	282	283	284	285
		286	287	288	289	290	291	292
		293	294	295	296	297	298	299
		300	301	302	303	304	305	306
		307	308	309	310	311	312	313
		314	315	316	317	318	319	320
		321	322	323	324	325	326	327
		328	329	330	331	332	333	334
		335	336	337	338	339	340	341
		342	343	344	345	346	347	348
		349	350	351	352	353	354	355
		356	357	358	359	360	361	362
		363	364	365	366	367	368	369
		370	371	372	373	374	375	376
		377	378	379	380	381	382	383
		384	385	386	387	388	389	390
		391	392	393	394	395	396	397
		398	399	400	401	402	403	404
		405	406	407	408	409	410	411
		412	413	414	415	416	417	418
		419	420	421	422	423	424	425
		426	427	428	429	430	431	432
		433	434	435	436	437	438	439
		440	441	442	443	444	445	446
		447	448	449	450	451	452	453
		454	455	456	457	458	459	460
		461	462	463	464	465	466	467
		468	469	470	471	472	473	474
		475	476	477	478	479	480	481
		482	483	484	485	486	487	488
		489	490	491	492	493	494	495
		496	497	498	499	500	501	502
		503	504	505	506	507	508	509
		510	511	512	513	514	515	516
		517	518	519	520	521	522	523
		524	525	526	527	528	529	530
		531	532	533	534	535	536	537
		538	539	540	541	542	543	544
		545	546	547	548	549	550	551
		552	553	554	555	556	557	558
		559	560	561	562	563	564	565
		566	567	568	569	570	571	572
		573	574	575	576	577	578	579
		580	581	582	583	584	585	586
		587	588	589	590	591	592	593
		594	595	596	597	598	599	600
		601	602	603	604	605	606	607
		608	609	610	611	612	613	614
		615	616	617	618	619	620	621
		622	623	624	625	626	627	628
		629	630	631	632	633	634	635
		636	637	638	639	640	641	642
		643	644	645	646	647	648	649
		650	651	652	653	654	655	656
		657	658	659	660	661	662	663
		664	665	666	667	668	669	670
		671	672	673	674	675	676	677
		678	679	680	681	682	683	684
		685	686	687	688	689	690	691
		692	693	694	695	696	697	698
		699	700	701	702	703	704	705
		706	707	708	709	710	711	712
		713	714	715	716	717	718	719
		720	721	722	723	724	725	726
		727	728	729	730	731	732	733
		734	735	736	737	738	739	740
		741	742	743	744	745	746	747
		748	749	750	751	752	753	754
		755	756	757	758	759	760	761
		762	763	764	765	766	767	768
		769	770	771	772	773	774	775
		776	777	778	779	780	781	782
		783	784	785	786	787	788	789
		790	791	792	793	794	795	796
		797	798	799	800	801	802	803
		804	805	806	807	808	809	810
		811	812	813	814	815	816	817
		818	819	820	821	822	823	824
		825	826	827	828	829	830	831
		832	833	834	835	836	837	838
		839	840	841	842	843	844	845
		846	847	848	849	850	851	852
		853	854	855	856	857	858	859
		860	861	862	863	864	865	866
		867	868	869	870	871	872	873
		874	875	876	877	878	879	880
		881	882	883	884	885	886	887
		888	889	890	891	892	893	894
		895	896	897	898	899	900	901
		902	903	904	905	906	907	908
		909	910	911	912	913	914	915
		916	917	918	919	920	921	922
		923	924	925	926	927	928	929
		930	931	932	933	934	935	936
		937	938	939	940	941	942	943
		944	945	946	947	948	949	950
		951	952	953	954	955	956	957
		958	959	960	961	962	963	964
		965	966	967	968	969	970	971
		972	973	974	975	976	977	978
		979	980	981	982	983	984	985
		986	987	988	989	990	991	992
		993	994	995	996	997	998	999
		1000	1001	1002	1003	1004	1005	1006
		1007	1008	1009	1010	1011	1012	1013
		1014	1015	1016	1017	1018	1019	1020
		1021	1022	1023	1024	1025	1026	1027
		1028	1029	1030	1031	1032	1033	1034
		1035	1036	1037	1038	1039	1040	1041
		1042	1043	1044	1045	1046	1047	1048
		1049	1050	1051	1052	1053	1054	1055
		1056	1057	1058	1059	1060	1061	1062
		1063	1064	1065	1066	1067	1068	1069
		1070	1071	1072	1073	1074	1075	1076
		1077	1078	1079	1080	1081	1082	1083
		1084	1085	1086	1087	1088	1089	1090
		1091	1092	1093	1094	1095	1096	1097
		1098	1099	1100	1101	1102	1103	1104
		1105	1106	1107	1108	1109	1110	1111
		1112	1113	1114	1115	1116	1117	1118
		1119	1120	1121	1122	1123	1124	1125
		1126	1127	1128	1129	1130	1131	1132
		1133	1134	1135	1136	1137	1138	1139
		1140	1141	1142	1143	1144	1145	1146
		1147	1148	1149	1150	1151	1152	1153
		1154	1155	1156	1157	1158	1159	1160
		1161	1162	1163	1164	1165	1166	1167
		1168	1169	1170	1171	1172	1173	1174
		1175	1176	1177	1178	1179	1180	1181
		1182	1183	1184	1185	1186	1187	1188
		1189	1190	1191	1192	1193	1194	1195
		1196	1197	1198	1199	1200	1201	1202
		12						

RECORD OF SERVICE AS
CASUAL LABOUR.

RECORD OF SERVICE AS
CASUAL LABOUR

1. Name in full (in Block Letters) Shri Lal Bahadur

2. Fathers' Name. Shri Lal Bahadur

3. Date of Birth. 11-12-1958

4. Age at initial casual employment. 18 Years 3 Months

5. Personal marks of identification. (i) (ii) (iii)

6. Nature of job on initial employment. Casual

7. Address: V. Bahadur
Po Gajpur Distt. Meerut

Verified.

Signature & Designation of subordinate in charge.

13. P. W. - 11/1245-64-1,50,000 P

S. No.	Period of employment		Nature of assignment	Signature and designation of the Supervisor with date
	From	To		
1	15/3/77	14/4/77	217-4000	15/3/77
	15/4/77	14/5/77	217-4000	15/4/77
	15/5/77	14/6/77	217-4000	15/5/77
	15/6/77	14/7/77	217-4000	15/6/77
	15/7/77	14/8/77	217-4000	15/7/77
	15/8/77	14/9/77	217-4000	15/8/77
	15/9/77	14/10/77	217-4000	15/9/77
	15/10/77	14/11/77	217-4000	15/10/77
	15/11/77	14/12/77	217-4000	15/11/77
	15/12/77	14/1/78	217-4000	15/12/77
	15/1/78	14/2/78	217-4000	15/1/78
	15/2/78	14/3/78	217-4000	15/2/78
	15/3/78	14/4/78	217-4000	15/3/78
	15/4/78	14/5/78	217-4000	15/4/78
	15/5/78	14/6/78	217-4000	15/5/78
	15/6/78	14/7/78	217-4000	15/6/78
	15/7/78	14/8/78	217-4000	15/7/78
	15/8/78	14/9/78	217-4000	15/8/78
	15/9/78	14/10/78	217-4000	15/9/78
	15/10/78	14/11/78	217-4000	15/10/78
	15/11/78	14/12/78	217-4000	15/11/78
	15/12/78	14/1/79	217-4000	15/12/78
	15/1/79	14/2/79	217-4000	15/1/79
	15/2/79	14/3/79	217-4000	15/2/79
	15/3/79	14/4/79	217-4000	15/3/79
	15/4/79	14/5/79	217-4000	15/4/79
	15/5/79	14/6/79	217-4000	15/5/79
	15/6/79	14/7/79	217-4000	15/6/79
	15/7/79	14/8/79	217-4000	15/7/79
	15/8/79	14/9/79	217-4000	15/8/79
	15/9/79	14/10/79	217-4000	15/9/79
	15/10/79	14/11/79	217-4000	15/10/79
	15/11/79	14/12/79	217-4000	15/11/79
	15/12/79	14/1/80	217-4000	15/12/79
	15/1/80	14/2/80	217-4000	15/1/80
	15/2/80	14/3/80	217-4000	15/2/80
	15/3/80	14/4/80	217-4000	15/3/80
	15/4/80	14/5/80	217-4000	15/4/80
	15/5/80	14/6/80	217-4000	15/5/80
	15/6/80	14/7/80	217-4000	15/6/80
	15/7/80	14/8/80	217-4000	15/7/80
	15/8/80	14/9/80	217-4000	15/8/80
	15/9/80	14/10/80	217-4000	15/9/80
	15/10/80	14/11/80	217-4000	15/10/80
	15/11/80	14/12/80	217-4000	15/11/80
	15/12/80	14/1/81	217-4000	15/12/80
	15/1/81	14/2/81	217-4000	15/1/81
	15/2/81	14/3/81	217-4000	15/2/81
	15/3/81	14/4/81	217-4000	15/3/81
	15/4/81	14/5/81	217-4000	15/4/81
	15/5/81	14/6/81	217-4000	15/5/81
	15/6/81	14/7/81	217-4000	15/6/81
	15/7/81	14/8/81	217-4000	15/7/81
	15/8/81	14/9/81	217-4000	15/8/81
	15/9/81	14/10/81	217-4000	15/9/81
	15/10/81	14/11/81	217-4000	15/10/81
	15/11/81	14/12/81	217-4000	15/11/81
	15/12/81	14/1/82	217-4000	15/12/81
	15/1/82	14/2/82	217-4000	15/1/82
	15/2/82	14/3/82	217-4000	15/2/82
	15/3/82	14/4/82	217-4000	15/3/82
	15/4/82	14/5/82	217-4000	15/4/82
	15/5/82	14/6/82	217-4000	15/5/82
	15/6/82	14/7/82	217-4000	15/6/82
	15/7/82	14/8/82	217-4000	15/7/82
	15/8/82	14/9/82	217-4000	15/8/82
	15/9/82	14/10/82	217-4000	15/9/82
	15/10/82	14/11/82	217-4000	15/10/82
	15/11/82	14/12/82	217-4000	15/11/82
	15/12/82	14/1/83	217-4000	15/12/82
	15/1/83	14/2/83	217-4000	15/1/83
	15/2/83	14/3/83	217-4000	15/2/83
	15/3/83	14/4/83	217-4000	15/3/83
	15/4/83	14/5/83	217-4000	15/4/83
	15/5/83	14/6/83	217-4000	15/5/83
	15/6/83	14/7/83	217-4000	15/6/83
	15/7/83	14/8/83	217-4000	15/7/83
	15/8/83	14/9/83	217-4000	15/8/83
	15/9/83	14/10/83	217-4000	15/9/83
	15/10/83	14/11/83	217-4000	15/10/83
	15/11/83	14/12/83	217-4000	15/11/83
	15/12/83	14/1/84	217-4000	15/12/83
	15/1/84	14/2/84	217-4000	15/1/84
	15/2/84	14/3/84	217-4000	15/2/84
	15/3/84	14/4/84	217-4000	15/3/84
	15/4/84	14/5/84	217-4000	15/4/84
	15/5/84	14/6/84	217-4000	15/5/84
	15/6/84	14/7/84	217-4000	15/6/84
	15/7/84	14/8/84	217-4000	15/7/84
	15/8/84	14/9/84	217-4000	15/8/84
	15/9/84	14/10/84	217-4000	15/9/84
	15/10/84	14/11/84	217-4000	15/10/84
	15/11/84	14/12/84	217-4000	15/11/84
	15/12/84	14/1/85	217-4000	15/12/84
	15/1/85	14/2/85	217-4000	15/1/85
	15/2/85	14/3/85	217-4000	15/2/85
	15/3/85	14/4/85	217-4000	15/3/85
	15/4/85	14/5/85	217-4000	15/4/85
	15/5/85	14/6/85	217-4000	15/5/85
	15/6/85	14/7/85	217-4000	15/6/85
	15/7/85	14/8/85	217-4000	15/7/85
	15/8/85	14/9/85	217-4000	15/8/85
	15/9/85	14/10/85	217-4000	15/9/85
	15/10/85	14/11/85	217-4000	15/10/85
	15/11/85	14/12/85	217-4000	15/11/85
	15/12/85	14/1/86	217-4000	15/12/85
	15/1/86	14/2/86	217-4000	15/1/86
	15/2/86	14/3/86	217-4000	15/2/86
	15/3/86	14/4/86	217-4000	15/3/86
	15/4/86	14/5/86	217-4000	15/4/86
	15/5/86	14/6/86	217-4000	15/5/86
	15/6/86	14/7/86	217-4000	15/6/86
	15/7/86	14/8/86	217-4000	15/7/86
	15/8/86	14/9/86	217-4000	15/8/86
	15/9/86	14/10/86	217-4000	15/9/86
	15/10/86	14/11/86	217-4000	15/10/86
	15/11/86	14/12/86	217-4000	15/11/86
	15/12/86	14/1/87	217-4000	15/12/86
	15/1/87	14/2/87	217-4000	15/1/87
	15/2/87	14/3/87	217-4000	15/2/87
	15/3/87	14/4/87	217-4000	15/3/87
	15/4/87	14/5/87	217-4000	15/4/87
	15/5/87	14/6/87	217-4000	15/5/87
	15/6/87	14/7/87	217-4000	15/6/87
	15/7/87	14/8/87	217-4000	15/7/87
	15/8/87	14/9/87	217-4000	15/8/87
	15/9/87	14/10/87	217-4000	15/9/87
	15/10/87	14/11/87	217-4000	15/10/87
	15/11/87	14/12/87	217-4000	15/11/87
	15/12/87	14/1/88	217-4000	15/12/87
	15/1/88	14/2/88	217-4000	15/1/88
	15/2/88	14/3/88	217-4000	15/2/88
	15/3/88	14/4/88	217-4000	15/3/88
	15/4/88	14/5/88	217-4000	15/4/88
	15/5/88	14/6/88	217-4000	15/5/88
	15/6/88	14/7/88	217-4000	15/6/88
	15/7/88	14/8/88	217-4000	15/7/88
	15/8/88	14/9/88	217-4000	15/8/88
	15/9/88	14/10/88	217-4000	15/9/88
	15/10/88	14/11/88	217-4000	15/10/88
	15/11/88	14/12/88	217-4000	15/11/88
	15/12/88	14/1/89	217-4000	15/12/88
	15/1/89	14/2/89	217-4000	15/1/89
	15/2/89	14/3/89	217-4000	15/2/89
	15/3/89	14/4/89	217-4000	15/3/89
	15/4/89	14/5/89	217-4000	15/4/89
	15/5/89	14/6/89	217-4000	15/5/89
	15/6/89	14/7/89	217-4000	15/6/89
	15/7/89	14/8/89	217-4000	15/7/89
	15/8/89	14/9/89	217-4000	15/8/89
	15/9/89	14/10/89	217-4000	15/9/89
	15/10/89	14/11/89	217-4000	15/10/89
	15/11/89	14/12/89	217-4000	15/11/89
	15/12/89	14/1/90	217-4000	15/12/89
	15/1/90	14/2/90	217-4000	15/1/90
	15/2/90	14/3/90	217-4000	15/2/90
	15/3/90	14/4/90	217-4000	15/3/90
	15/4/90	14/5/90	217-4000	15/4/90
	15/5/90	14/6/90	217-4000	15/5/90
	15/6/90	14/7/90	217-4000	15/6/90
	15/7/90	14/8/90	217-4000	15/7/90
	15/8/90	14/9/90	217-4000	15/8/90
	15/9/90	14/10/90	217-4000	15/9/90
	15/10/90	14/11/90	217-4000	15/10/90
	15/11/90	14/12/90	217-4000	15/11/90
	15/12/90	14/1/91	217-4000	15/12/90
	15/1/91	14/2/91	217-4000	15/1/91
	15/2/91	14/3/91	217-4000	15/2/91
	15/3/91	14/4/91	217-4000	15/3/91
	15/4/91	14/5/91	217-4000	15/4/91
	15/5/91	14/6/91	217-4000	15/5/91
	15/6/91	14/7/91	217-4000	15/6/91
	15/7/91	14/8/91	217-4000	15/7/91
	15/8/91	14/9/91	217-4000	15/8/91
	15/9/91	14/10/91	217-4000	15/9/91
	15/10/91	14/11/91	217-4000	15/10/91
	15/11/91	14/12/91	217-4000	15/11/91
	15/12/91	14/1/92	217-4000	15/12/91
	15/1/92	14/2/92	217-4000	15/1/92
	15/2/92	14/3/92	217-4000	15/2/92
	15/3/92	14/4/92	217-4000	15/3/92
	15/4/92	14/5/92	217-4000	15/4/92
	15/5/92	14/6/92	217-4000	15/5/92
	15/6/92	14/7/92	217-4000	15/6/92
	15/7/92	14/8/92	217-4000	15/7/92
	15/8/92	14/9/92	217-4000	15/8/92
	15/9/92	14/10/92	217-4000	15/9/92
	15/10/92	14/11/92	217-4000	15/10/92
	15/11/92	14/12/92	217-4000	15/11/92
	15/12/92	14/1/93	217-4000	15/12/92
	15/1/93	14/2/93	217-4000	15/1/93
	15/2/93	14/3/93	217-4000	15/2/93
	15/3/93	14/4/93	217-4000	15/3/93
	15/4/93	14/5/93	217-4000	15/4/93
	15/5/93	14/6/93	217-4000	15/5

ANNEXURE NO. A

17

43

RECORD OF SERVICE AS
CASUAL LABOUR

RECORD OF SERVICE AS
CASUAL LABOUR

RECORD OF SERVICE AS
CASUAL LABOUR

1. Name of full (in Block Letters) **RAMBHAJAN**
 2. Father's Name **PUTTILAL**
 3. Date of Birth **8-11-54**
 4. Age at initial casual employment. **23** Year **9** Months
 5. Personal marks of identification. (i) **Scars on face** (ii) **Scars on hand**
 6. Nature of job on initial employment **Casual labour**
 Verified **By 1. Mr. M. S. Meena**
By 2. Mr. M. S. Meena
 Signature & designation of other dinare in charge

 J.B.P.W.—11 1245—64—1,50,000 P.

S. No.	Period of employment		Nature of Assignment
	From	To	
1	6.4.78	5.10.78	3.5.78
2	14.2.79	6.9.79	5.5.79
3	7.4.79	17.10.79	2.2.80
4	1.11.79	30.12.79	2.2.80
5	15.1.80	24.5.80	5.5.80
6	7.6.79	14.2.79	2.2.80
Total			26.02.80

Period of employment	Nature of Assignment	Signature & designation of the Superv. with date
From	To	
2	3	
	4	
	5	

ATTESTED TRUE COPY

Shri M. S. Meena

LUCKNOW

ANNEXURE NO. A 2a

a Block Letters) SPCKXYY AK

30.5.6.

	Year	Months
casual employment.	17	10

5. Personal marks of (i)
indentification. (ii)

6. Nature of job on initial employment *Confidential*

U. Nakhon Phanom
A Chong

Verified

रुक्मिणीयुक्त

**Signature & designation of
other dinmate in charge**

J.B.P.W.—11 1245—64—1, 50,000 P.

RECORD OF SERVICE AS
CASUAL LABOUR

S. No.	Period of employment		Nature of Assignment	Signature and designation of the Supervisor with date
	From	To		
1	2	3	4	5
1	6-6-70	5-7-70	30 C 28	
2	14-7-70	6-8-70	55 B 4	
3	7-9-70	25-10-70	712 u	
4	1-12-70	30-12-70	30 u	
5	8-7-74	22-5-75	45	
6	14-6-79	14-3-80	30	
		7-5-80	302 B 1	

RECORD OF SERVICE AS
CASUAL LABOUR

S. No.	Period of employment		Nature of Assignment	Signature and designation of the Supervisor with date
	From	To		
1	2	3	4	5

ATTESTED TRUE COPY

[Signature]

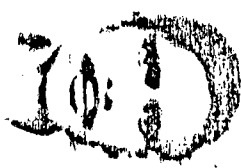
for Kuma Dhill

FILED

CH

ATTESTED TRUE COPY

đó là: Ku hà Đ hải



CORD OF SERVICE AS
CASUAL LABOUR

Full (in Block letters)

M. H. H. PAL

Name M. H. H. PAL

3. Date of Birth 30.3.1958

4. Age at initial casual employment. Year Months

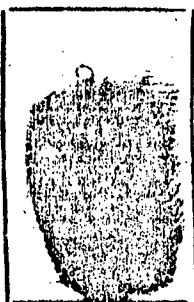
5. Personal marks of identification. (i) (ii)

6. Nature of job on initial employment

1. Nature of job on initial employment
2. Nature of job on initial employment

Verified

Signature & designation of
other dinate in charge



J.B.P.W.—11 1245—64—1,50,000 P.

RECORD OF SERVICE AS
CASUAL LABOUR

S. No.	Period of employment		Nature of Assignment	Signature and designation of the Supervisor with date
	From	To		
1	6.6.78	5.7.78	3.2.24	
2	14.7.78	6.9.78	53.24	
3	7.4.78	17.6.78	72.4	
4	1.1.80	30.12.78	30.2	
5	15.9.79	1.1.80	39.5	

RECORD OF SERVICE AS
CASUAL LABOUR

S. No.	Period of employment		Nature of Assignment	Signature and designation of the Supervisor with date
	From	To		
1	2	3	4	5

ATTESTED TRUE COPY

Abhay Kumar Dixit
d. teate

HIGH COURT
LUCKNOW

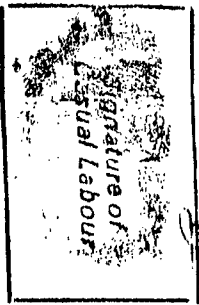
RECORD OF SERVICE AS
CASUAL LABOUR

1. Name of full (in Block Letters) *Prady*
2. Father's Name *Prady*
3. Dath of Birth *1-4-60*
4. Age at initial Year Months
casual employment. *107 2*
5. Personal marks of (i) *Scars*
indentification. (ii)
6. Nature of job on *Cigarette*
initial employment
U. Pradyk. P. Pradyk. P. Pradyk.
Doi 8/2/64

Verified

Signature of
other dinars in charge

J.B.P.W.—11 1245—64—1,50,000 P.



RECORD OF SERVICE AS
CASUAL LABOUR

S. No.	Period of employment		Nature of Assignment	Signature and designation of the Supervisor with date
	From	To		
1	2	3	4	5
1	14/4/70	14/4/70	30 Days	
2	14/4/70	14/4/70	15 "	
3	14/4/70	14/4/70	72 "	
4	14/4/70	14/4/70	30 "	
5	14/4/70	14/4/70	30 "	



RECORD OF SERVICE AS
LABOUR

S. No.	Period of employment		Nature of Assignment	Signature and designation of the Supervisor with date
	From	To		
1	2	3	4	5
1	14/4/70	14/4/70	30 Days	
2	14/4/70	14/4/70	15 "	
3	14/4/70	14/4/70	72 "	
4	14/4/70	14/4/70	30 "	
5	14/4/70	14/4/70	30 "	

ATTESTED TRUE COPY

Aphay Kuna Dixit
High Court
LUCKNOW.

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL CIRCUIT BENCH LUCKNOW.
 NORTHERN RAILWAY MENS UNION & OTHERS.....APPLICANTS
 VERSUS
 UNION OF INDIA & OTHERS.....OPP. PARTIES.

(23)

ANNEXURE NO. A 23

RECORD OF SERVICE AS
CASUAL LABOUR

1. Name of full (in Block Letters) **SHAIL MOHD**
 2. Father's Name **WALL MOHD**
 3. Dath of Birth **30-7-60**
 4. Age at initial Year Months
 casual employment. **17 - 11**
 5. Personal marks of (i)
 identification. (ii)
 6. Nature of job on **Casual**
 initial employment **As Kachhary**
U Chhota J. Hethan
D. H. Chhota

Verified
Shail Mohd
 Signature & designation of
 other dinat in charge

J.B.P.W.—11 1245—64—1,50,000 P.

Signature of
Casual Labour

RECORD OF SERVICE AS
CASUAL LABOUR

S. No.	Period of employment		Nature of Assignment
	From	To	
1	14-7-78	6-9-78	5-5-78
2	17-4-79	17-11-79	2-2-79
3	12-12-79	30-12-79	3-0-79
4	15-4-79	29-5-79	4-5-79
5	14-6-79	14-7-79	2-0-79
Total			232 days

Shail Mohd
 Signature of
 the Supervisor
 with date

RECORD OF SERVICE AS
CASUAL LABOUR

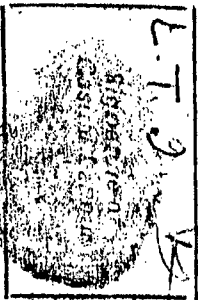
Period of employment	Nature of Assignment	Signature and designation of the Supervisor with date
From	To	
2	3	4
5		

ATTESTED
Shail Mohd
 HIGH COURT
 LUCKNOW.

RECORD OF SERVICE AS
CASUAL LABOUR

Verified

Signature & designation of
other dinate in charge

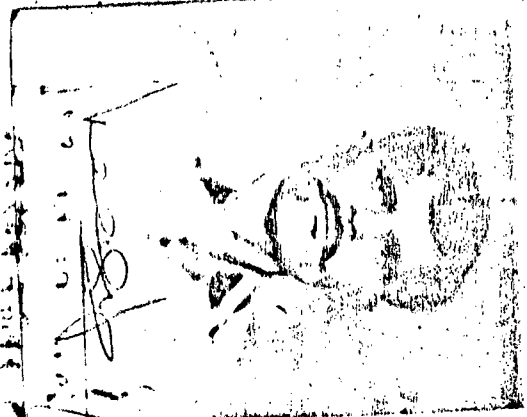


J.B.P.W.-11 1245-64-1,50,000 P.

1. Name of full (in Block Letters) **SILAHAN**
2. Father's Name **MULHAI**
3. Date of Birth **25-11-59**
4. Age at initial casual employment. Year Months **19 - 6**
5. Personal marks of identification. (i) (ii)
6. Nature of job on casual initial employment
V Asst. Secy / Secy in the Mess
D. Secy

RECORD OF SERVICE
CASUAL LABOUR

S No.	Period of employment		Nature of Assignment
	From	To	
1	2	3	4
1	6.6.78	5.7.78	2.38 days
2	14.7.78	6.9.78	2.55
3	7.5.78	17.11.78	2.7.2
4	15.4.79	23.5.79	2.14.51
5	14.6.79	14.7.79	2.30
Total		232 days	



RECORD OF SERVICE AS
CASUAL LABOUR

S No.	Period of employment		Nature of Assignment	Signature at designation the Supervisor with date
	From	To		
1	2	3	4	5
1	6.6.78	5.7.78	2.38 days	
2	14.7.78	6.9.78	2.55	
3	7.5.78	17.11.78	2.7.2	
4	15.4.79	23.5.79	2.14.51	
5	14.6.79	14.7.79	2.30	
Total		232 days		

ATTESTED

Abhaya Kuma Dixit
Advocate

HIGH COURT
LUCKNOW

VERSUS

UNION OF INDIA & OTHERS.....OPP. PARTIES.

ANNEXURE NO. A

RECORD OF SERVICE AS
CASUAL LABOUR

1. Name of full (in Block Letters) **KADILLAC**

2. Father's Name *John J. Casey*

3. Date of Birth 10-5-1903

4. Age at initial casual employment.	Year	Months
	1992	-

5. Personal marks of (i)
identification. (ii)

(26)
✓

4-2-79

Seniority list of Casual Labour				
Name	Father Name	D.O.B.	Totd No. of day	
Baksoo	Imi Nanda Jung	1.1.37	30.11.67	3396
Jameel Haron	Edda Del	6.4.54	16.5.72	998
Mohd. Haron	Ali Haron Del	10.1.55	26.3.73	907
Nathoo	Beni Del	10.10.53	20.11.73	873
Manzuka	Towahay Del	8.6.54	8.12.73	832
Ram Kison	Kaloo Del	10.10.52	15.2.73	757
Sukhsoo	Narain Del	10.8.53	10.12.73	746
Ramjan	Kareem Del	6.12.49	7.12.70	741
Bhagosey	Narain Del	15.7.53	17.11.73	720
Khalil Ahmad	Haji Bux			704
Deri Prasad	Bojee Del	6.1.46	10.4.75	687
ni Pal	Ganesh Del	1.1.55	2.1.73	663
am Sahai	Mahadeen Del	10.8.53	14.12.72	652
ant-Ram	Chheda			652
Mohd.	Subba Del	11.11.51	7.12.70	621
ikhan	Merai	1.5.56	3.5.75	614
kison	Ganesh Del	1.1.55	12.2.73	614
akha	Mohan Del	25.3.47	24.9.70	608
iv Dayal	Lakha Del	1.11.53	20.11.73	582
reen	Sakun Del	1.8.56	20.2.76	581
d. Wazid	Waseer Ali Del	18.10.55	20.2.76	569
khani	Beha			568
chiya Prasad	Chhotey dal	6.4.43	26.3.73	561
habiz	Bhagotey			556
Ratan	Gajodher Del	12.10.55	20.11.73	553
dika Pd.	Baldi		5.1.77	535
tey Lal	Han Ram		20.11.73	501
lot	Chhatun		10.11.75	497
Ratan	Chhotey dal	9.9.50	28.9.76	485
li Pd.	Ram Charan	2.2.53	20.11.73	478
y Lal	Narain	25.12.32	6.8.73	473
y	Abdullah			

Shri Nareesh Pal	Shri Laloo	15.3.58	15.4.77	348
Mohd. Sobir	Jumman	1.1.54	15.1.72	337
Meeru Ram	Ram Raj	16-4.55	20.7.73	335
Tisath Raj	Moti dal	8.3.55	20.7.73	335
Awadresh Kumar	Ram Sahai	15-3.55	20.7.73	333
Chhotey dal	Santan	7-7.55	27.10.76	327
Ram Nath	Bharat			318
Kishu Pal Singh	Suraj Pal Singh	25.12.54	6.3.76	315
Sri Ram	Sewaki		10.5.77	308
Shiv Prakash	Chhot Kaunoo	3-1.60	1.3.78	306
Raj Pal	Maikoo dal	1.2.60	1.3.78	306
Kanthu	Anganey	3-2.60	1.3.78	306
Kalloo	Ansari Ali	10.3.59	14.6.77	301
Mangoo Ram	Ram Lal	12.8.55	19.6.76	300
Uzager	Bhimma	30.5.42	10.6.75	299
Ram Prakash	Sri Newar	30.7.56	29.3.77	289
Ram Prasad	Girdhari dal			286
Abdul Salam	Rajjab Ali	1.3.52	19.3.73	276
Baloo dal	Bairao	2-4.59	1.5.78	276
Basera Ali	Thangou	2.2.60	1.3.78	276
Ashok Kumar	Shambhoo Deyal	1.3.59	1.4.78	276
Ram Singh	Hori Singh	2.1.59	1.4.78	276
Bisram	Laloo	1.3.58	1.3.78	276
Mazabrot Ali	Yaseen	1.2.59	1.3.78	262
Ram Agarwal	Ghurai			262
Piasey dal	Bhagwan Dhen		26-3.73	260
Nareesh	Baij dal	1.3.59	1.3.78	259
Shafiq	Mohd Rajeev	1.3.59	1.4.78	259
Sanga Ram	Ram dal	1.9.56	14.6.77	255
Gopal Saran	Baboo dal	12.12.52	12.2.73	254
Abdul Rasheed	Agan			247
Atender Pal	Heera dal	1.2.60	15.3.78	246

ATTESTED

HIGH COURT
LUCKNOW.

Raj Kumar	Shri Sri Ram	5-5-59	1-7-78	154
Lat Ram	Ram Saroop	1-7-59	1-8-78	153
am Chandra	Sri Krishan			152
hokd. Raza	Maikro	1-7-55	29-7-75	151
Itma Ram	Bulaki	11-9-52	12-7-77	150
hiv Shanker	Deri Dayal	20-8-51	20-11-73	146
babho	Deri	11-1-54	15-1-72	145
aj Bahadur	Thakuri Prasad	1-12-59	1-3-78	139
Saya Prasad	Ram Charan	15-1-43	20-11-75	137
Laloo	Gafoor	1-2-56	20-2-76	137
Krishan Chand	Mathoo dal	30-8-56	28-10-76	129
ing Pal Singh	Pootab Singh	20-6-57	29-3-78	124
andrika Prasad	Tauley	10-5-60	10-5-78	123
adhey Shyam	Moti dal			122
hambho Dayal	Chhotla	2-2-59	10-5-78	122
tem Nath	Mohan dal			121
Balak Ram	Chandrika Prasad	1-4-55	10-4-75	121
Sakur Ali	Abdullah	18-8-58	10-9-77	118
ango Ram	Sarjoo Prasad	1-4-60	1-4-78	113
nunney dal	Deri	7-9-55	3-4-76	112
ngati Pal	Har Dayal	15-2-60	10-5-78	102
Ram Dayal	Lakha			99
Saddiq	Budha			99
Komlesh ✓	Permeshwar	20-5-60	1-6-78	91
Jai Ram	Mulla			90
Bhagee Rath	Dammas			89
Har Krishan	Bhoodhey			88
Jai	Raghubeer			85
Tokhey	Tusakhan	1-7-53	12-7-77	86
Duneshwar	Tio dal			79
nool Chand	Tisakhan			75
Raj Kumar	Shiv Deen			66

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL CIRCUIT BENCH LUCKNOW.
NORTHERN RAILWAY MENS UNION & OTHERS.....APPLICANTS
UNION OF INDIA & OTHERS.....OPP. PARTIES.

ANNEXURE NO. A

27

(29)

उत्तर दिनांक

हो 220 ई. बी - 114 ई. एम. सी. 28 37 मंडल रे प्रबन्धक कार्यालय
समस्त अधिकारीगण, मुरादाबाद मंडल उ. रे. मुरादाबाद 19. 11. 83
समस्त प्रभार कर्मचारी मुरादाबाद मंडल,
समस्त अधीक्षक, सहायक अधीक्षक प्रधान लिपिक कार्यालय
पुतिलिपि मंडल सचिव, य. आर. एन. य. मुरादाबाद
Subj - Regularisation of Casual labour appointed after
1-8-78.

समस्त सचिव,
य. आर. एन. य.
मुरादाबाद ।

Attention is invited to this office letter of even number dated 29-10-82 and telegraphic reminders dated 16-12-82, 21-1-83 and 1-6-83 but the information has not so far been furnished by you. Headquarter is pressing hard for/Regularisation of casual labour appointed after 1-8-78 between 1-8-78 to 4-10-78. It is, therefore requested to furnish the information on the following proforma immediate separately (Annexure A & B):.

For Divl. Railway Manager,
Moradabad.

contd.....2/-

COPY

ATTESTE:

Adm. Secy. (Dkt)
Associate
HIGH COURT
LUCKNOW.

महोदय उक्त रेलवे नई दिल्ली का पत्र सं 220/0-111-1/प.म.
सी-2 /अबोदिनांक/मार्च 87

विषय :- भौमिस्तिक धर्मिक -जीवन्त भौमिस्तिक धर्मिक प्रजिकामेन्टेन
करना।

रेलवे बोर्ड के पत्र सं- 1/एन.जी। एच-78/सी.एच./2दिनांक
23-1-86पत्र सं 8989। द्वारा प्रेषित निर्देशों को तत्काल ध्यान
आकर्षित किया जाता है जहाँ तक परियोजना के भौमिस्तिक धर्मिक
धर्मिकों का संबंध है निर्देश प्रदान कार्यलय के मु सं 9018 में उनके
वरिष्ठता सूची बना वरिष्ठता बोर्ड देने के निर्देश दिए जा चुके हैं।
सी कम में रेलवे बोर्ड से पुनः परियोजना के भौमिस्तिक धर्मिक जी
1-1-81 से पहले कार्य कर चुके हैं और काम समाप्त होने पर निजाले
जो चुके हैं। बोर्ड उनकी पुनः काम पर नहीं लगाया गया है उनकी
नौकरी में लगाने तथा मु सं 9048 में दिए गए निर्देशों के
अनुसार प्राप्त लाभ का वितरण देने से सम्बन्धित निर्देश उस कार्यलय
के पत्र सं 220/190/11दिनांक 11-3-87 मु सं 09191। द्वारा
की प्रेषित किया गया है अतः यह लाभ रेलवे बोर्ड ने जीवन्त लाभ
के भौमिस्तिक धर्मिकों को देने का विनिश्चय किया है उस संबंध में

कमा:-2

ATTESTED

[Signature]

Abdullah
SECRETARY
LUCKNOW.

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL CIRCUIT BENCH LUCKNOW.
NORTHERN RAILWAY MENS UNION & OTHERS.....APPLICANTS
VERSUS
UNION OF INDIA & OTHERS.....OPP. PARTIES.
ANNEXURE NO. A 29

उत्तर लेखे,

महान रेल प्रशासक कार्यालय,

उत्तर लेखे/मुआदलावाद ।

पत्र संख्या-ई/ईटी-१/६६००/६६००/८७

दिनांक १०-६-१९८७

मुआदलावाद मकल के सभी खेताम कीलक ।

खेताम वासल, पातायात मितोडक एवं वाणिज्य मितोडक ।

मुख कंट्रोल, रोजा मुआदलावाद ।

कार्यालय कीलक मकल कार्यालय मुआदलावाद ।

विषय:- हरिवल कोर वाणिज्य वि भागो में फरारी तथा कार्यरत
भयिको की नियुक्ति ।

हरिवल एवं वाणिज्य विभाग के चतुर्थ कोरी के रिक्त स्थानों
को भरने हेतु वेनल बनाने के लिए एन विभागों को केन्द्रीय लेवरी एवं
एनजिनों में बायेदन एवं बायमित्त किए जाते हैं जिन्होंने ३१-५-८७ तक
एन विभागों में १२० दिन लगातार, यदि लगातार न हो तो १२१
दिन या अधिक मकल में ६-१०-७८ से पूर्व भी कार्य किया हो। कोई
भी कर्मचारी जिने ६-१०-७८ से पूर्व मकल के किसी वि भाग में
कार्य नहीं किया हो, उनका बायेदन एवं एन कार्यालय को न भेजा
जाय।

ATTESTED

[Signature]

Abdullah Khan, D.M.
HIGH COURT
LUCKNOW

कमरा:-----2

सबे व्यापक प्रचार के लिए नोटिस बोर्ड पर भी लगाया जाय।

सबे मकान से प्रचारक,
उपरोक्त मुद्रादावादि।

१/३

प्रतिनिधि:- मकान मालिक एवं सम्बन्धित मकान मालिक एच० वार० एच० ३०
एवं एच० वार० एच० ३० वाप सभी से भी अनुरोध है कि
सब वक्त का व्यापक प्रचार दिया जाय जिससे सभी
सम्बन्धित होने वाले व्यक्तियों को अवगत हो सके।

ATTESTED

Abhaya Kumar Datta

HIGH COURT
LUCKNOW.

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL CIRCUIT BENCH LUCKNOW.
NORTHERN RAILWAY MENS UNION & OTHERS.....APPLICANTS
VERSUS
UNION OF INDIA & OTHERS.....OPP. PARTIES.

ANNEXURE NO. A 30

(33)

Copy of letter No AIRF/95 (31) dated 21/1/89 from the
General Secretary, AIRF addressed to the Secretary, Railway
Board.

Dear Sir,

Sub:- Granting of authorised scale of pay to casual Labour
on completion of 4 months continuous service.

The Railway Board, vide their letter No PC-72, RLT-69/3(i) dated 12/7/73, issued instructions, in implementation of the recommendation of the Railway Labour Tribunal, 1969, that Casual Labour should be treated as temporary staff after the expiry of 4 months continuous employment instead of 6 as hitherto. In the absence of any specific date having been mentioned in these orders as regards the date of their effect 12/7/73 should be considered to be the date from which these orders were to be given effect to. This was the procedure followed on all Railways, and on Railways where these orders were given effect to from a later date, arrears were paid to the staff who had completed 4 months continuous service on 12/7/73, from this date retrospectively, for example on the Northern Railway arrears were paid for the period from 12/7/73 to 1/6/78, the latter being the date on which the Board orders were actually implemented.

On RDSO, the above orders of the Board were implemented on 1/4/74, thus the casual labours who had already completed 4 months continuous service prior to that date were deprived of arrears for the period prior to 1/4/74. On representation the RDSO administration showed their reluctance to the payment of arrears.

The Board are, therefore, requested that instructions may be issued to RDSO to pay arrears of pay to the Casual Labourers entitled to the temporary status on 12/7/73.

HIGH
LUCKNOW.

Copy of letter No 220-E/190-XII-A/EIV dated 10/3/1989
from Head Quarters Office, Baroda House New Delhi to this office

Sub:- Granting of authorised scale of pay to Casual
Labour on completion of 4 months continuous
service.

A copy of Railway Board's letter No E(NG) II/89/CL/RDSO/13
dated 14/2/1989 alongwith its enclosure (copy of Genl Secretary
AIRF letter No AIRF/95(31) dated 21/1/89) is sent herewith for
information and it is requested to please confirm whether
arrear payment had been made to Casual Labours granted temporary
status on completion of 4 months continuous service in terms of
Railway Board's letter No PC-72-RCT-69/3(1) dated 12/7/73 (P.S. No.
5949 from 12-7-73 to 1-6-78.)

This may be treated as urgent.

2 Copy of letter No. O. No E(NG) II/89/CL/RDSO/13 dated
14/2/89 from Shri P.L.N. Sharma D.D.E.(N) Government of India
Ministry of Railways, (Railway Board) to Shri S.S. Bali, CPO(IR)
Northern Railway New Delhi.

Sub:- Granting of authorised scale of pay of casual labour
on completion of 4 months continuous service.

I am enclosing a copy of letter No AIRF/95(31) dated
21st January, 1989 on the above noted subject. In this connection
I would like to draw your attention to the Federations'
statement that your Railway had arranged payment from 12-7-73 to
1-6-78 in respect of those casual labour granted temp. status
on completion of 4 months continuous service in terms of Board's
orders contained in their letter No PC 73-RLT-69/3(i) dated
12/7/73.

I shall be grateful if you could look into the matter and
send your railways remarks early to enable me to examine AIRF's
demand for payment of arrear to casual labour working in RDSO.

ATTESTED COPY

ABHIJIT SINGH

HIGH COURT
LUCKNOW.

पत्रांक : 220-50/0-111(डोरमो-2)37/वी

दिनांक : 20 16 1978

आपका पत्र 220-50/0-111(डोरमो-2)37/वी
मुरादाबाद ।

सम्मत शाखा अधिकारीगण : मुरादाबाद ।

प्रतिलिपि प्रेषित है :- सम्मत प्रवर अधीनस्थ वर्कित सूचनाएँ मुरादाबाद अपने कार्यालय
अधिकारी/मुरादाबाद को प्रेषित करे ।

विषय:- चार माह की निरन्तर सेवा पूर्ण करने पर वैभित्तिक
श्रमिकों की प्राप्ति, (आलोराइड) वेतनमान स्वीकृत
किया जाता ।

उपरोक्त विषय में आपका ध्यान इस कार्यालय के समक्ष पत्र दिनांक
6-4-89 की ओर आकर्षित किया जाता है। खेद का विषय है कि वर्कित सूचनाएँ अभी
तक प्राप्त नहीं हुई है। आपसे अनुरोध है कि आप अपने प्रवर अधीनस्थों में वर्कित
सूचनाएँ एकत्रित करके अधिलक्ष्य इस कार्यालय को प्रेषित करे ताकि प्रसारण कार्यालय को
अधिलक्ष्य अतः सूचनाओं से अवगत कराया जा सके । इस सूचनाओं के लिए प्रसारण
कार्यालय दक्षय धन रहा है ।

इसे उच्च प्राथमिकता दी जावे ।

हस्ताक्षर
20/11/89
कृते मुरादाबाद प्रमुख (आओ)
मुरादाबाद ।

P70

अमर

LUCKNOW

829

Work carried out by Contractor Shri Anil Kumar

Zone No 3 19.03.89 under Jodhpur

Date 30.03.89

Sl. No.	Particulars	Date	NAME OF WORK	Approx. Cost	Remarks
1	1-11-88	1-11-88	Work done of 5th Shift in 3rd Bracket.	25000/-	
2	3-11-88	1-11-88	Repairs to PE Surface in 3rd Bracket.	24500/-	
3	4-11-88	1-11-88	Work done in 5th Shift at CGU.	24500/-	
4	5-11-88	1-11-88	Work done in 5th Shift at CGU.	20000/-	
5	7-11-88	3-3-89	Repairs to door + windows	20000/-	
6	8-11-88	3-3-89	Repairs to PE Surface at CIMS + RAK	24500/-	
7	9-11-88	2-1-89	Spot Repairs to Ganghul at 3rd + 5th	49000/-	
8	10-11-88	2-1-89	Repairs to 3rd Tke Loc at MAH	49000/-	
Total =				2,36,500/-	

ATTESTED

Signature

For Dktl
For Date
HIGH COURT
LUCKNOW

Copy of work carried out by contractor Sri Anil Kumar Tiwari 21/10/2013

Sl. No.	DATE	NAME OF WORK	APPR. COST	REMARKS
1. 1-AEN.HRI	1-11-88	water supply Pumping Room at Balmain	21000/-	
2. 2-AEN.HRI	1-11-88	water supply of class D at Balmain	20000/-	
3. 3-AEN.HRI	1-11-88	water supply of S + R Block at BLM + B.S. Branch	25000/-	
4. 4-AEN.HRI	1-11-88	Repairing of doors + windows of SLP at BLM	20000/-	
5. 5-AEN.HRI	2-1-89	Spk. repair of gang member liv at BLM S.R. Colony	45000/-	
6. 6-AEN.HRI	1-11-88	Heating Repair to main. SLP in H.O. at BLM	25000/-	
7. 7-AEN.HRI	1-11-88	Repair to broken plumbing at BLM + NM	10000/-	
8. 8-AEN.HRI	1-11-88	Spk. repair to service building at ASI + B.S. Branch	20000/-	
9. 9-AEN.HRI	2-1-89	Repair to S + R Block at NM	35000/-	
10. 10-AEN.HRI	1-11-88	Rep. of T.E. Bar Fixing in B.S. Branch	20000/-	
11. 11-AEN.HRI	1-11-88	Repair to App. Road + P.F. surface at NM	124500/-	
12. 12-AEN.HRI	3-3-89	Repair to door + windows	25000/-	
13. 13-AEN.HRI	3-3-89	Repair to S + R Block BLM + B.S. Branch	24500/-	
14. 14-AEN.HRI	3-3-89	Repair to P.F. Surface + Road at BLM	24500/-	
15. 15-AEN.HRI	3-3-89	Repair to S + R Block + App. Road at NM	23000/-	
16. 16-AEN.HRI	3-3-89	Repair to P.F. Surface at B.S.	13000/-	
17. 17-AEN.HRI	2-1-89	Rep. of P.F. Surface at B.S.	49000/-	
18. 18-AEN.HRI	3-3-88	Supply of oil Bdg Material to 1001 BLM	15000/-	
			432500/-	

NORTHERN RAILWAY MEN'S UNION
(Registered & Recognised)

Affiliated to : All India Railway men's Federation & Hind Mazdoor Sabha

(BALAMAU BRANCH)

N.R.M.U. Office
Railway Station
BALAMAU (Haidr)

Ref. No. NRMU/FOSS/185

Date 15/2/55

१. २४५५ बिरोडाक रूमि १२-१३ अक्टोबर १९५४
२. २४५५ बिरोडाक रूमि १२-१३ अक्टोबर १९५४

Estimate No. 130-25 DRA/1913.

ETC (Complete Track Renovation)
from KM-77.65 to 82.65 at DIHAAT
- 4.35 KM.

Contractor - Sh. Ram Narayan Singh
Atchay Tara - Sharda.

Contractor work under FOSS-DRA/1913

- ① Locomotive Dapha Se raming (at KAR) from
misfit + unloading of 5000 cwt. of
Ballast from 14 wagons under A.E.N. 244
Tender opened on 22.11.54
Agreement No. 175 (DRA/1913) N.M.U. 244
1. Date of starting 21.8.54
2. Date of completion 29.11.54
Contractor M/S. 3 and 4.

ATTESTED
[Signature]

1000
DRA
1000
1000

उत्तर रेलवे

मण्डल रेल प्रबंधक कार्यालय
मुरादाबाद ।

टेंडर नोटिस नं०: डी०आर०एम०/एम०बी०/१०७ दिनांक: १/७/८६

निम्नलिखित कार्य के लिए निर्धारित फर्म पर मुहरबन्द ओपिन बिबिदाएँ आमंत्रित की जाती हैं तथा अधोस्तरीय द्वाारा दिनांक ३१/८/८६ - १४/४५ बजे तक प्राप्त की जायेगी और दिनांक ३०/८/८६ - को १५/- बजे खोली जायेगी ।

कार्य की सम्पत्ति लगत, ब्याना राशि व प्रतिभूति राशि ९० दिन की अवधि के लिए अपरिवर्तनीय हैं, का विवरण व अन्य बातें निम्नलिखित हैं ।

क्रम नं०	वर्ग का नाम	सम्पत्ति	अर्नेस्ट	सिक्योरिटी	कुल योग
		लगत ।	मनी		
1.	Tender for mass plantation of eucalyptas plants at Safipur station bet. BLM-UNAO Section under IOW/BLM quarterly 29000 nos.	116000/-	2320/-	580/-	2900/-
2.	Tender for deep screening and TSK of 4 KMs between Tisua PMR on down line KM 1284-1280 and unloading of 3000 cum stone ballast under PWI/SPN.	275000/-	5500/-	1375/-	6875/-

- 1- बिबिदा खोलने के दिन यदि कोई छुट्टी पड़ जाती है तो बिबिदा फर्म अगले कार्य दिवस को १३-३० बजे तक बेची जायेगी एवं पूरा निर्धारित समय पर खोली जायेगी ।
- 2- अन्य विवरण और बिबिदा फर्म मण्डल रेल प्रबंधक कार्यालय, मुरादाबाद से किसी भी कार्य दिवस को प्रातः १० बजे से १५ बजे तक प्रत्येक आइडम के लिए १५/- नकदप्रत्येक के लिए देकर प्राप्त किया जा सकता है, द्वारा मंगाने पर ६/- २० अलिखित भोजना होगा । यह धनराशि वापिस (रिफंड) नहीं की जायेगी ।
- 3- बिबिदा खोलने की तारीख को १३/३० बजे के बाद प्राप्त आवेदन पत्रों पर बिबिदा फर्म जारी नहीं किये जायेंगे । ब्याना राशि व प्रतिभूति राशि दोनों मिलाकर अर्थात् कुल जमा राशि को निर्धारित फर्म पर बिबिदा के साथ देनी होगी यह कुल जमा राशि डी०सी०पी० एम० मुरादाबाद के पास जमा कराये गये नकद धनराशि की रसीद अथवा स्टेट बैंक अथवा अन्य किसी राष्ट्रीय कुल बैंक में जमा कराई गई रसीद जो परिष्ठ मण्डल लेखाधिकारी/ ३०रे० मुरादाबाद के पास में होगी । (प्रमाण) के रूप में बिबिदा फर्म के साथ संलग्न की जायेगी । ऐसी बिबिदाएँ जिनके साथ उपरोक्त रूप में जमा राशि की रसीद संलग्न नहीं होगी वे साराजनः नार्मजूर की दी जायेगी ।

क्रम नं०: २/-

NORTHERN RAILWAY MEN'S UNION

(Registered & Recognized)

AFFILIATED TO : ALL INDIA RAILWAYMEN'S FEDERATION & HIND MAZDOOR SABHA

(Balamau Branch)

C2W4A, Railway Station,
BALAMAU (Hardoi)

Ref. No. NRMU/Emss/187

Dated..... 1947

सेवा में

मंडल रेलवे पुनर्धन

30-30 मुरदाबाद

विषय : ठीकदारों से प्राप्त करके आकारितक शीर्षक को
भरती हेतु

महोदय,

हमारी संस्था आपका अनुमति कराना चाहती है कि सहाय
आयोजना हरदोई के पास निर्माण निरीक्षकों को कब रेल पर
निरीक्षकों के अंतर्गत लगभग 500 से अधिक शीर्षक को
आयोजना शीर्षक लाइन के अंतर्गत पंजीकृत है और
इसके अंतर्गत निरीक्षकों को अनुमति नही दी जायेगी।
आयोजना लाइन के अंतर्गत पंजीकृत नही किया जायेगा।
1-8-78/4-10-78 के पूर्व नाम किमा है। जिसको सुचना
इसके पूर्व भी दी जा चुकी है।

अतः हमारी संस्था आपसे अनुमति करती है कि
4-10-78 के पहले के नाम किमा हूय आयोजना शीर्षक को
अनुमति नही दी जायेगी। वरना संस्था को नुकसान होगा।
किमा के लिए भी कदम बढ़ाया जा सकता है। जिसके लिए
रेल सरकार को होगी।

प्रतिलिपि - मंडल सचिव

मंडल रेलवे पुनर्धन मुरदाबाद
को आकारितक आकारित हेतु प्रेषित।

ATTESTED COPY

Signature

Abn

Signature

LUCK

NORTHERN RAILWAY MENS UNION

(Registration & Record)

Affiliated To : All India Railway men's Federation & Hind Mazdoor Sabha

(BALAMAU BRANCH)

C2W4A Railway Station
BALAMAU (Hardoi)

Ref. No. NRMU/... 138

Dated 15.5.86

सेवा में
महोदय रेलवे प्रशासन
विषय: ११ से उत्तर रेलवे मजदूरों का
मालिकाना - टिकटों पर समाप्त करने के लिए
अविनय निवेदन यह है कि जो रेलवे प्रशासन द्वारा
द्वारा कराया जा रहा है उन्हें नैमित्तिक आयों को हटाकर
से कराया जा सकता है। सहायक आयों को हटाने के
अन्तर्गत निर्माण निरीक्षकों एवं रेलवे प्रशासन निरीक्षकों के द्वारा
कोज काल राजीर २२ में लगभग ५०० से अधिक नैमित्तिक
आयों का अंकित है। इसके अतिरिक्त पंजीकृत वस्तुओं के
निरीक्षकों ने अपने आधिकार का दुरुपयोग करके काफी
मात्रा में नैमित्तिक आयों को लापता कर दिया है। २०२२ में
पंजीकृत नहीं किया जिसकी सूचना संस्था में कार्रवाई
के लिए भेजी है।

अतः हमारी संस्था आपके अनुदीर्घ करती है कि
टिकटों को समाप्त करके १-८-७८/५-१०-७८ में
किसे हटा नैमित्तिक आयों को निर्यात किया जाये।
भरपूरारी की समस्या एवं नैमित्तिक आयों को हटाने के
आदेश मिल सके। अन्यथा हमारी संस्था में
मालिकाना को हटाने के लिए कोज काल राजीर २२ में
जिम्मेदारी रेल प्रशासन को है।

निवेदन: भद्रलाल शर्मा
मोहन रेलवे मजदूर संघ
मजदूरों के गुणात्मक विकास के लिए
कामकाजी है।

Handwritten signature

मैन्स यूनिनियन का वार्षिक अधिवेशन

वर्ष 5 संक 11

सम्पादक : जगदीश प्रसाद चौधरी

नवम्बर, 1988

नारद्वर्त रेलवे मैन्स यूनिनियन का वार्षिक अधिवेशन दिल्ली किशन गंज में 30-31 अक्टूबर को

नारद्वर्त रेलवे मैन्स यूनिनियन का वार्षिक अधिवेशन दिल्ली किशन गंज में 30-31 अक्टूबर को निर्धारित किया गया। इस बार अधिवेशन का अतिथि यूनिनियन के दिल्ली मण्डल ने स्वीकार किया है।

सब चुनाव वर्ष का अधिवेशन नहीं है अतः जुलूस, डेलीगेट वेद सत्र तथा भागों पर विचार विमर्श, महासमिति की वार्षिक रिपोर्ट तथा रिपोर्ट पर बहस आदि कार्यवाही सामान्य रूप से होगी।

दिल्ली मण्डल की शाकूरनगरी शाखा ने इस अवसर पर यूनिनियन के महासमिति माधो के पी चौधरी को शिक्षकों से लीलने का आयोजन किया है।

जिन भागों पर मुख्य रूप से विचार किया जायेगा उनमें मुख्यतः—

- (1) केन्द्रीय कर्मचारियों के लिए बेतन रिव्यू समिति का गठन।

- (2) बोर्ड आफ आविर्देशन के निर्णय के प्रति सरकारी रवैये की स्पष्ट गाँधी।
- (3) कांडर रिस्ट्रिक्चरिंग एवं रिक्लायिफिंग केन्द्र समितियों को पुनः संस्थापित करना।
- (4) रात्री इयूटी भत्ता का नई दर पर 1-1-86 से मुग्तान।
- (5) वकंशाप स्टाफ के इन्सेन्टीव योजना की दर बढ़ाना।
- (6) सोपन साईन स्टाफ की छुट्टियाँ सवेवस।
- (7) रनिंग स्टाफ की समस्याएँ जैसे (क) साइनिंग आन से साईनिंग आफ तक 10 घंटे भी इयूटी निश्चित करना (ख) भाट भत्ता तथा रनिंग इयूटी भत्ता की दरें बढ़ाना।
- (8) कंजुअल कर्मचारियों को भत्ता करना तथा डेकेदारी प्रथा समाप्त करना।

(विस्तृत रिपोर्ट अगले संक में)

वार्षिक शुल्क 10/-

एक प्रति 1.00 रुपया

ATTESTED COPY

Abhaya Kumar Dixit

Advocate

HIGH COURT
LUCKNOW.

Jan 88

2

मेन्स युनियन रेल पब्लिक

मार्च के बजट सत्र में लोकसभा पर बेरोजगारों का विशाल प्रदर्शन होगा।

समीचीकरण, कर्मचारीकरण तथा अन्य तरीकों का प्रयोग नहीं अधिक जनसंख्या भी कोई समस्या नहीं, एक विकसित देश में श्रमिकों पर भले ही कोई घातक असर न हो, लेकिन भारत जैसे जनसंख्या बाहुल्य देश में जहाँ बेरोजगारी का विकराल रूप देखने को मिलता है, जहाँ अधिकतर श्रमिक गरीबी रेखा से नीचे मजदूरी पाते हैं, अधिकतर लोगों के घर एक शाम का ही चल्ता जलता है। ऐसे देश में विदेशी स्पर्धा को देखकर रोजगार की सम्भावनाएं कम करना, मजदूरों की छुट्टी, नई नौकरियों के अवसर कम करना कहाँ तक ग्यायोचित है?

संविधान में आत्म हत्या का अधिकार नहीं है। लेकिन यदि देश के नागरिकों को रोजी-राटी देना इस देश के प्रशासन की जिम्मेवारी नहीं है तो

बेरोजगारों के लिए दूसरा विकल्प क्या होगा? संविधान के मौलिक अधिकारों में रोजगार के अधिकार को सम्मिलित करने के लिए सरकार पर दबाव डालने के लिए मार्च के बजट सत्र में लोकसभा पर बेरोजगारों का विशाल प्रदर्शन किया जाएगा। ज्ञातव्य हो कि ए.आई.आर.एफ. ने गाँहाड़ी में 61वें वार्षिक अधिवेशन में रेल कर्मचारियों से आह्वान किया था कि अपने बेरोजगार बच्चों तथा देश के अन्य युवा बेरोजगारों, जिनका भविष्य आज अस्त-व्यस्त दिख रहा है, उन्हें इस प्रदर्शन को सफल बनाने के लिए प्रोत्साहित करें तथा उनका सहयोग करें तथा अधिक से अधिक संख्या में इस प्रदर्शन को सफल बनाने में सक्रिय रूप से भाग लें।

7 जनवरी के प्रदर्शन की मुख्य मांगें

- (1) रेलवे कर्मचारियों के बच्चों को नौकरी दी जाये।
- (2) विहाड़ी श्रमिकों (Casual Labour) की नौकरी पक्की की जाय।
- (3) भर्ती पर रोक समाप्त करो, रिक्त पदों को तुरन्त भरो।
- (4) रनिंग स्टाफ को "साईनिंग आन" से "साईनिंग आफ" तक 10 घंटे की ड्यूटी लागू करो।
- (5) लाइन स्टाफ के सर्वतनिक 9 अवकाश को बढ़ाकर 12 करो।
- (6) रात्री भत्ता और प्रोत्साहन बोनस को बढ़ाओ।
- (7) ठेकेदारी प्रथा समाप्त करो।
- (8) समस्त रेल कर्मचारियों को उपयुक्त नौकरी दी जाय।
- (9) रेल कर्मचारियों का उत्पीड़न (Victimisation) और परेशान (Harrasment) करना बन्द करो।
- (10) सतर्कता (Vigilance) विभाग की धांधली बन्द करो।

4/1/88

नारदन रेलवे के मण्डल कार्यालयों पर 6 जून को धरना

July 88

नारदन रेलवे गैंगमैन एवं इन्जीनियरिंग स्टाफ को कानून में दिए गये प्रस्ताव के आधार पर नारदन रेलवे मेन्स युनियन के विभिन्न मण्डलों ने मण्डल प्रबन्धक कार्यालयों के बाहर पुरे दिन का धरना रखने हुए डिबोचन कानून सभाओं के भी वित्त केन्द्र, मण्डल तथा शाखाओं के पदाधिकारियों ने सम्बोधित किया।

मिर्जापुर में 9-10 अप्रैल 1988 को नारदन रेलवे गैंगमैन तथा इन्जीनियरिंग स्टाफ काफेस में यह फैसला किया था कि 6 जून 1988 को सभी मण्डलों कार्यालयों पर गैंगमैन तथा इन्जीनियरिंग स्टाफ को लोगों के लिए प्रशासन पर दबाव डाला जाएगा। इन अवसर पर रेल कर्मचारियों को घटाने का निर्देश भी पदाधिकारियों को दिया गया।

एनआरएमयू के केन्द्रीय पदाधिकारियों को निर्दिष्ट मण्डलों पर सम्बोधित करने का कार्यक्रम भी बनाया था। 6 जून से दिन भर मांगों पर विचार व्यवहार करने के बाद मण्डल पदाधिकारियों ने अपने-अपने मण्डलों पर मांग एवं मण्डल रेल प्रबन्धक को दिशा। मांग पत्र व्यवहार के द्वारा मण्डलों को भेजा गया था। मांग पत्र में निम्नलिखित मांगें थी।

1. 1-8-78 के पूर्व काम-किये हुए आकस्मिक गैंगमैन व खलासी जो लाइन रजिस्टर में चले रहे उनको तत्काल काम दिया जाय।
2. सी० पी० सी० को तत्काल स्थायी कर देना, प्रमोटी, सीमा, मादि की सुविधाएँ दी

3. ममस्त आदिजन जो एक वर्ष से ई.एल.ए. पर चलाये जा रहे हैं, उनको स्थायी पद घोषित कर आर्जिन, कैडर स्ट्रक्चरिंग के हिमाय से उच्च पद दिए जायें।
4. गैंगमैन चल्ती हुई गाड़ियों के समय टूटो मॅन्टेन करता है उसका नाम बदल कर टूट मॅन्टेनर देकर कुशल कारीगर माना जाय।
5. गैंगमैन के काम का जाब एनसिस नव हुआ है कोई नही जानता है। जाब एनालईसिस कराया जाय।
6. अकेले टूट पर काम करने के कारण 'की-मैन' यादि का आये दिन दुर्घटना हो रही है। कम से कम साथ में एक और सहायक लगाया जाय।
7. मेट द्वारा पांच जूटो से ज्यादा का काम चक करना असम्भव है, गाड़ी की संख्या को ध्यान में रखकर इस गैंगमैन पर एक मेट पदों से बरिष्ठ पदों में से बरिष्ठ पदों का सूजन किया जाय।
8. शत-प्रतिशत इन्जीनियरिंग स्टाफ को व मोसम के अनुसार प्रतीकर्म दिया जाय।
9. शत प्रतिशत आवास की सुविधा उपलब्ध कराई जाय।
10. इन्जीनियरिंग विभाग में भी रेल पथ निरीक्षक निर्माण निरीक्षक से आठ घंटे कार्य लिये जाय एवं स्टोर मॅन्टेन व इस्टेब्लीशमेंट के कार्य को अलग-अलग निरीक्षकों को दिया जाय।

11. इन्जीनियरिंग विभाग में लिफ्ट पदों का सूजन भी कर्मचारियों की संख्या के हिमाय से किया जाय।
12. इन्जीनियरिंग स्टाफ को स्टेशन दूर, स्लाक सेक्शन में काम करते समय भोजन विश्राम तथा थैरा-जल की व्यवस्था की जाय।
13. रिजर्वींग 'की' मैन, ट्राली मैन एवं मेट-कोपर की व्यवस्था की जाय साथ ही समान पद का विश्राम दाता भी दिया जाय।
14. निर्माण निरीक्षक के अन्तर्गत कार्यरत में तो को भी पी० वी० मेट के बराबर ही वेतन कम दिया जाय।
15. पी० डब्ल्यू० एम० व चक मिस्त्री की सीवी भर्ती बन्द करके मेट 'की' मैन, गैंगमैन से लिया जाय।
16. प्रत्येक रेल कर्मचारियों के एक बच्चे को रेलवे में नौकरी दिया जाय।
17. इन्जीनियरिंग कर्मचारियों को पाई ड्यूटी एलाउन्स दिया जाय।
18. इन्जीनियरिंग कर्मचारियों को भी अन्य विभाग की तरह आठ घंटे से ज्यादा ड्यूटी करने पर समयोपरि भत्ता दिया जाय।
19. मेडिकल पास रोड साइड स्टेशन से रेल कर्मचारियों के उनके बच्चों को रेलवे अस्पताल व वापसी हेतु दिया जाता था उसे दिया दिया जाय।
20. सी० पी० वी० कर्मचारियों का मुख्यतः लिफ्टन कर बाहर आउ कैलोमीटर से दूर जाने का भत्ता भत्ता दिया जाय।
21. हॉटेलर व नाम विशेष भत्ता का है जिसके लिए नौकरी व हैल्थर ना कुशल पद बताया जाय।
22. गैंगमैन व खलासी को विनागीय लिफ्ट पदों पर नौकरी का कोटा निर्धारित किया जाय।
23. साइकिल व नर्सिक एलाउन्स गैंगमैन को दिया जाय।
24. गैंगमैन 3 कि. मी. से हटाकर 4 कि. मी. किया जाय उनका, बटवारा हैड क्वार्टर से 2 कि. मी. से अधिक किने वरक नहीं होना चाहिए। कार्य स्थल पर ही टूल मिलना व रज्ज होना चाहिए।
25. रे. प. नि. नि. निरीक्षक के सीवी भर्ती को कोटा 75 से ज्यादा 50% किया जाय। और प्रमोशन का बड़ा हुआ कोटा मेट व आर्जिन से राय जाय।
26. प्रत्येक गैंग में एक पानी व जल नियुक्त किया जाय और वह पद गैंग से अलग दिया जाय।
27. रेल पथ निरीक्षक व निर्माण निरीक्षक का वेतनमान 1500-2600 नियुक्त ग्रेड बनाया जाय।
28. गैंगमैन का चर्च है हैड क्वार्टर हाजिरी से हैड क्वार्टर नसी तक ड्यूटी माना जाय आठ घंटे से ज्यादा होने पर समयोपरि भत्ता दिया जाय।

27/11/89

22. केन्द्रीय सरकार के कर्मचारियों एवं पारिवारिक क्षेत्र के अन्य कर्मचारियों के वेतन में असमानता दूर की जाए।
4. केन्द्रीय कर्मचारियों के लाभ की जोड़े वतन आयोय की सिफारिशें लागू की जाएं।
5. नियमित कार्य की ठेदारी से न करवाकर विभागीय कर्मचारियों द्वारा कराया जाए।
6. पुण्य हो में भर्ती पर रोक हटाई जाए।
7. सेवा निवृत्ति से पहले प्रत्येक कर्मचारी के बच्चों को नौकरी देने का प्रावधान किया जाए।
8. सभी रेल कर्मचारियों को विना किसी भेदभाव के वर्दी दी जाए।
9. आयकर से छूट की सीमा तथा प्रायकर सीमा में बढ़ि की जाए।
10. सभी अनियमित कर्मचारियों की पुरस्कार

मंस यूनिशन रेल पत्रिका

नियमित किया जाए तथा वेतन निर्धारण करके समय पर मुगलान वीष करे।

हेमवती नन्दन बहुगुणा का निधन

पिल्ले आई दशक से भारतीय राजनीति में महत्वपूर्ण भूमिका निभाने वाले हेमवती नन्दन बहुगुणा का 17 मार्च को ओडिशा के कलीबनेट में निधन हो गया। विद्यार्थी जीवन से ही बहुगुणा जो राजनीति में सक्रिय थे। उत्तर प्रदेश के मुख्यमन्त्री के रूप में भी बहुगुणा ने सराहनीय कार्य किया। उन्होंने युवकों, हरिजनों, अल्प संख्यकों और विपक्षी एकता के लिये जीवन भर संघर्ष किया। उनके निधन से भारतीय राजनीति में जो रिक्तता आई है उसकी पूर्ति होना निकट भविष्य में सम्भव नहीं है।

भगवान उनको आत्मा की शान्ति प्रदान करे तथा शोक सन्तप्त परिवार को सांत्वना दे।

मंस यूनिशन रेल पत्रिका

यूनिशन समाचार कौने-कौने से !

रेल कोच कैडेटरी मंस यूनिशन कपुरथला ने 29-3-89 को अखिल भारतीय माग दिवस वेतन असमानता को दूर करने और एक स्थाई वेतन मूल्यांकन बोर्ड गठित किये जाने के लिये मनाया।

नारदन रेलवे मंस यूनिशन की लकनऊ शाखा ने 29-3-89 को माग दिवस मनाया जिसमें एक स्थाई मूल्यांकन बोर्ड गठित के साथ ही अन्य स्थानीय माग भी सम्मिलित की गई।

नारदन रेलवे मंस यूनिशन से सम्बद्ध संकट रेल कर्मचारियों ने 18-3-89 को केंद्र स्थित वाराणसी के परिसर में मण्डल रेल प्रबन्धक (लकनऊ मण्डल) के समक्ष अपनी सात सूची मागों को लेकर जबरदस्त प्रदर्शन एवं मोरेडाजी की ओर वाद में मण्डल रेल प्रबन्धक को आपन दिया।

नारदन रेलवे मंस यूनिशन वधमंशाप शाखा जोधपुर ने एक स्मृति पत्र अपनी मागों के लिये दिया जिसमें 'काम के अधिकार' की मूल अधिकार में सम्मिलित करने के अतिरिक्त इन मागों की भी रकबा गया (1) भविष्य निधि में घोटाला (2) खाली पदों की रेल कर्मचारियों के आव्रिती से भरना (3) स्टाफ के लिए पीने के पानी की व्यवस्था (4) शौचालयों की सफाई और (5) स्टाफ कन्टीन को खुले हुए प्रतिनिधियों के हवाले करना और जिन्होंने हैराकरी की है उनके विरुद्ध उचित कार्रवाई करना।

नारदन रेलवे मंस यूनिशन की फिरोजपुर मण्डल ने 29-3-89 को अखिल भारतीय माग दिवस मनाया जिसमें 600 रेल कर्मचारियों ने मण्डल कार्यक्रम के बाहर दिन भर धरना दिया और स्थाई वेतन मूल्यांकन बोर्ड गठित करने के लिए पुरजोर अवोल की और एक स्मृति पत्र भी मागों के बारे में ADRM को दिया।

नारदन रेलवे मंस यूनिशन के मुगलसराय ब्रांच ने 29-3-89 को प्रदर्शन व धरना के रूप में मनाया जिसमें एक स्मृति पत्र स्थाई वेतन मूल्यांकन बोर्ड के गठन व अन्य मागों के साथ Sr.DME/DSL/MGS को प्रस्तुत किया।

नारदन रेलवे मंस यूनिशन की कालका ब्रंच ने 29-3-89 को एक प्रदर्शन और धरना दिया और उस में सर्व समिति से स्थाई वेतन मूल्यांकन बोर्ड के गठन और अन्य मागों के लिये प्रस्ताव पास किये।

नारदन रेलवे मंस यूनिशन की बीकानेर मण्डल ने एक आपन मानवीय प्रदान मन्त्री की मंजा जिसमें भारत सरकार से रेल कर्मचारियों की निम्नलिखित उचित मागों पर जो काफी समय से विचारधीन चल रही है, पर विचार करके शीघ्र हो स्वीकार की जाये।

1. केन्द्रीय कर्मचारियों के लिए (पीनोडिकल-बेज-रिड्यू कमेंटी) को गठन किया जाए।
2. भारत के संविधान में मूलभूत अधिकारों में काम के अधिकार (आईटू वक) की भी शामिल किया जाए।

SPECIAL POWER OF ATTORNEY.

In the Central Administrative Tribunal Circuit bench Lucknow
Court of

Regn C.A. No. 348/89

N. R. Men's union

Plaintiff
Appellant
Petitioner

A/3

Versus

Union of India & Others

Defendant
Respondent
Opposite Party

KNOW all men by these present that I S. N. Pandey, DRM/MB
Northern Railway, Moradabad do hereby appoint and authorise
S/Shri B. K. Shukla Advocate to appear, plead,
and act for me jointly or severally in the above noted
case and to take such steps and proceedings as may be
necessary for the prosecution and defence of the said
matter, as the case may be and for the purpose to make
sign, verify and present all necessary plaint petitions,
written statements and other documents to compromise
the suit admit the claims and to lodge and deposit money
in court and to receive payment from the court of money
deposited and to file and withdraw documents from court
and Generally to set in the promises and in all proceedings
arising thereout whether by way of execution appeal or
otherwise or in any manner connected therewith as effectually
to all intents and purposes as I could act if personally
present I hereby agree to notify and confirm whatever shall
be lawfully done by virtue of these presents.

In witness whereof I hereinto set my hand this
day of 19

Accepted
Shukla
Adm.

S. N. Pandey
(S. N. Pandey)
Div. Ry. Manager
Moradabad

Filed today
S.N.
6/9

IN THE HON'BLE CENTRAL ADMINISTRATIVE TRIBUNAL
CIRCUIT BENCH, LUCKNOW.

O. A. No. 348/ 1989

Northern Railway Mens Union & others

---Applicants

Versus

Union of India & others

--Opp. Parties/
Respondents

COUNTER REPLY ON BEHALF OF THE OPPOSITE

PARTIES/ RESPONDENTS

I, Mohinder Singh ~~son~~ aged about 47 years, son of
Shri Gurbachan Singh resident of Sitapur city (Ry. Stals)
working as Assistant Engineer in Northern
Railway at Sitapur ^{city}. I have been duly authorised
by the opposite parties/ respondents to file this
instant reply on their behalf.

1.

That I have gone through the application

---2---

x Mohinder Singh
सहायक अभियन्ता
उ० रे० सीतापुर सिटी
ASSISTANT ENGINEER
N. D. V. C. A. S.

8/5

filed by the applicants and have perused the office record, as such I am fully conversant with the facts and circumstances deposed to hereinafter.

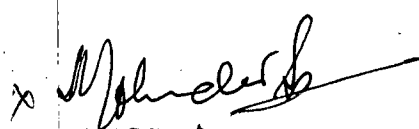
2. That the contents of para-1 and 2 of the application need no comments.

3. That the contents of para-3 of the application need no comments.

4. That the contents of para-4 of the application are being replied as under:-

4.1- That the contents of para-4.1 of the application are wrong hence denied. In reply thereto, it is stated that the then Branch President Sri Chhotey Lal, applicant no.1, now Ex. Branch President Northern Railway Mens Union Balamau, Branch Hardoi, had no interest to watch and ensure the welfare of the employee members but in his self interest to earn money from false persons, fabricated false casual labour cards and filed many petitions of many false persons. Now he has no more ⁱⁿ any recognised trade union. The present Branch President Sri K.B. Awasthi is not interested to contest such type of false petitions/applications like instant application.

4.2 That the contents of para-4.2 of the


सहायक अभियन्ता
उ० रे० सीतापुर सिटी
ASSISTANT ENGINEER
N. RLY SITAPUR CITY

application are wrong hence denied. In reply thereto it is stated that the applicants no.2 to 26 are false persons and ^{are not the} ~~wrong~~ members of Northern Railway Mens Union, Balanau Branch. The present petition/application filed by the then Branch President Sri Chhotey Lal has been filed purely on the basis of false fabrications.

4.3- That the contents of para-4.3 of the application are false and fabricated hence denied. In reply thereto it is stated that the Bio-Data's/ Details given in the para under reply are purely fabricated and false.

4.4- That the contents of para-4.4 of the application are false, frivolous and fabricated hence denied. In reply thereto it is stated that the numbers which are mentioned on the casual labour cards and the cards alleged to show the working of the claimants are very old and the ~~disputed year~~ ^{disputed year}, these cards were not issued, as such the cards annexed with the application are factitious. In the disputed years booklet type cards were issued to the staff and the sanction number was also mentioned therein.

4.5- That the contents of para-4.5 of the application are wrong hence denied. In reply thereto it is stated that the Permanent Way Inspectors and Inspector of Works were never

authorised to issue any seniority list, only Assistant Engineers are authorised to issue the seniority list. The Permanent Way Inspectors or Inspector of Works use to send the list according to working days of casual labours to the Branch Assistant Engineer. Generally 4 to 6 Permanent Way Inspectors or Inspector of Works, work under one Assistant Engineer. Therefore alleged seniority list filed by the applicant is forged one.

4.6- That the contents of para-4.6 of the application need no comments. However it is stated that the ~~same has mentioned in the~~ para under reply is not applicable in the applicants cases due to the reason that they have never worked with the Railway Administration.

4.7- That in reply to para-4.7 of the application it is stated that the provisions mentioned in the para under reply are not applicable in the instant case, due to the reasons mentioned in the foregoing paragraphs of this counter reply.

4.8- That the contents of para-4.8 of the application are not admitted as alleged, because the same is not applicable in the instant case. However the relevent order of Railway Board issued vide letter No. E (EG)11/78/CL/2/NDLS dated 22.11.84 (Para-4)

is being mentioned below-

"It may be clarified that as per extent order if a casual labour retrenched on completion of work does not accept the offer made or turn out for work whom offer is made to him on availability of fresh work, he loses the benefit of the previous spell of employment ~~as~~^{as} casual labour."

4.9- That the contents of para-4.9 of the application need no comments. However it is stated that the provision mentioned in para under reply are not applicable in the instant case, due to the reason that none of the applicant has worked with the Railway Administration and as such no direction or circular has mentioned in the para under reply, ~~are~~ applicable in their case.

4.10- That the contents of para-4.10 of the application need no comments. However it is stated that the provisions mentioned in the para under reply are not applicable in the instant case. The question for regularisation of the service of the applicants do not arise as the applicant had never been in the employment of the Railway Administration. They have prepared the forged certificate for their benefits on the basis of ~~which~~^{which}, they have filed the above ~~mentioned~~^{noted} application before this Hon'ble Tribunal.

Mohd. Juss

सहायक अभियन्ता
उ० रे० सीतापुर सिटी
ASSISTANT ENGINEER
N. RLY. SITAPUR CITY

4.11- That in reply to para-4.11 of the application, it is stated that the rulings mentioned by the applicants in the para under reply, are not applicable in the present case.

4.12- That in reply to para-4.12 of the application, it is stated that none of the applicants have been in the Railway service and so in the ends of justice no direction may be issued for any kind of consideration.

4.13- That the contents of para-4.13 of the application are not admitted as alleged hence denied. In reply thereto it is stated that in view of the facts and circumstances mentioned in the foregoing paragraphs of this counter reply. The applicants are not entitled for any relief, as claimed.

4.14- That the contents of para-4.14 of the application are not relevant for the instant case. The merit of each case ^{has} ~~shall~~ be examined and placed before this Hon'ble Tribunal.

4.15- That the contents of para-4.15 of the application are not relevant for the instant case hence no comments are being offered.

4.16- That the contents of para-4.16 of the application are irrelevant for the instant case. In reply thereto it is stated that the Railway Administration is free to manage construction and other working through contractors.

4.17- That the contents of para-4.17 of the application are irrelevant for the instant case, in view of the facts and circumstances mentioned above the contents of para under reply are denied.

4.18- That the contents of para-4.18 of the application are irrelevant hence denied. In reply thereto it is stated that the applicants have no right to protest against the Railway Administration on the false and fabricated grounds as mentioned above.

4.19- That the contents of para-4.19 of the application are wrong, false and fabricated hence denied. In reply thereto it is stated that none of the authority of Railway Administration has given any assurance to the applicants or any other similarly situate persons.

4.20- That the contents of para-4.20 of the application are wrong, false and fabricated hence denied. In reply thereto it is stated that the applicants have no cause of action to file this instant case before this Hon'ble Tribunal.

Mphada S
सहायक दफ्तियता
को र. वि. वि. वि.
[SIS] [GIVEN]
CITY

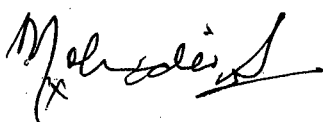
5. That the contents of para-5 of the application and grounds taken therein are false, frivolous and fabricated and ^{as} such these are not sustainable in the eyes of law. The application of the applicants deserves to be dismissed throughout.

6. That the contents of para-6 of the application are not admitted as alleged hence denied. In reply thereto it is stated that any representation as alleged by the applicants, given to the administration, is baseless and as such there was no need to give any reply of the same.

7. That the contents of para-7 of the application need no comments.

8. That in reply to para-8 of the application it is stated that the applicants do not deserves any relief as prayed, in view of the facts and circumstances mentioned in the foregoing paragraphs of this counter reply. The application of the applicants deserves to be dismissed throughout.

9. That in view of the facts and circumstances narrated above, the applicants ^{do} ~~does~~ not deserves for any interim relief as prayed in para-9 of the application.



सहायक अभियन्ता
७० रे० सीतापुर सिटी
ASSISTANT ENGINEER
N. RLY. SITAPUR CITY

10. That the contents of para-10 of the application need no comments.

11. That the contents of para-11 of the application need no comments.

12. That the contents of para-12 of the application need no comments.

Sitapur
Lucknow.

Dated-

(s) Mohinder Singh

सहायक अभियन्ता
उ० रे० सीतापुर सिटी
ASSISTANT ENGINEER
N. RLY. SITAPUR CITY

VERIFICATION

I, Mohinder Singh the above named do hereby verify that the contents of paras _____ of this Counter Reply are true to my personal knowledge and those of paras 1 to 12 of this Counter Reply are true on the basis of the knowledge derived from the perusal of records relating to the instant case kept in the official custody of the answering respondents except legal averments which are believed by me to be true on the basis of legal advice. No part of this Counter Reply is false and nothing material has been concealed.

Sitapur
Lucknow.

Dated-

(s) Mohinder Singh

सहायक अभियन्ता
उ० रे० सीतापुर सिटी
ASSISTANT ENGINEER
N. RLY. SITAPUR CITY

THROUGH

(s) B. K. SHUKLA

(B. K. SHUKLA)

Advocate

Counsel for the Respondents.

IN THE HON'BLE CENTRAL ADMINISTRATIVE TRIBUNAL
CIRCUIT BENCH, LUCKNOW

O A No. 348 of 1989

Northern Railway mens Union & others .. Applicants

Vs.

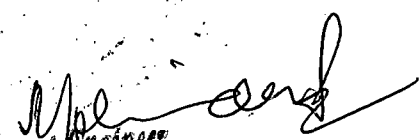
Union of India & Others ... Opposite Parties

SUPPLEMENTRY COUNTER REPLY ON
BEHALF OF THE OPPOSITE PARTIES

I, Mohinder Singh, aged about 47 years, Son of Shri Gurbachan Singh, Resident of Sitapur City (Railway Station) working as Assistant Engineer in Northern Railway at sitapur city. I have ^{been} duly authorised by the opposite parties/respondents to file this instant reply on their behalf.

1. That this instant supplementary reply is being filed to clarify and reply the paras 4.3, 4.4 and 4.5 of the application.

2. That it is submitted that the Bio-Data given in para 4.3. of the application is purely fabricated and false. As per list, applicants No. 1 to 6 and 9 to 16 never worked under permanent way Inspector Northern


Assistant Engineer
Northern Railway Sitapur City

Railway Safipur. The casual labour cards of the applicants annexed as annexure No.2 to 25 are false and fabricated.

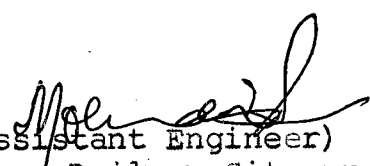
The signature of the permanent way Inspector Northern Railway Safipur Shri B.S.Sharma are also fabricated in Casual Labour cards annexed as annexure No.2 to 15 to the application. The original signature of Shri B.S.Sharma is contained in seniority list, prepared up to 31.12.1977 which is being annexed herewith as annexure No.R-1 to this supplementary counter reply. The signature of permanent way Inspector Northern Railway, Safipur, Shri K.L.Sagar are also fabricated in the annexures annexed as annexure No. 16 to 25 to the application.

The original signature of Shri K.L.Sagar are available in the seniority list which was prepared on 23.05.1978. The said list is being annexed herewith as annexure No. R-2 to this reply. In such circumstances, this Hon'ble Tribunal may also be pleased to look into the genuineness of the casual labour cards annexed with the original application.

3. That it is further submitted that the allegations made in the para 4.5 of the application are wrong, hence denied. In reply thereto it is stated that no specific comments are being offered here, in view of the above paragraph of this reply.

Sitapur

Dated : 14/1/83


(Assistant Engineer)
Northern Railway, Sitapur City
Northern Railway Sitapur City

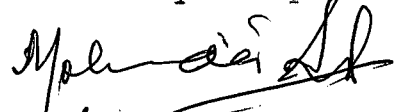
Verification

I, Mohinder Singh, the above named do hereby verify that the contents of paras 1 to 3 of this supplementary counter reply are true on the basis of the knowledge derived from the perusal of records relating to the instant case kept in the official custody of the answering respondents, except legal averments which are believed to be true on the basis of legal advice. No party of this supplementary counter reply is false and nothing material has been concealed.

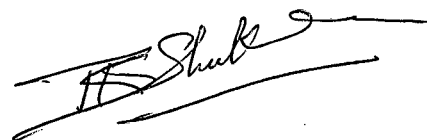
Sitapur

Dated : 10/1/93


(Assistant Engineer)
Northern Railway Sitapur City


Assistant Engineer
Northern Railway Sitapur City

Through



(B K Shukla)
Advocate
Counsel for the respondents

OA No. 348/1989

V K V S u s

Annexure R-I

6/15/2017 Page No. 1

24-12-77-

M. S. Chandra
~~Assistant Engineer~~
Northern Railway Sec. 100 City

हेल वध निरुद्ध ५५

40. ~~_____~~

8/8

Page No 2

Cord No	Serial No	Name	Father's Name	Dep	DAO	Last date of working	Total No of working days	Remarks
4902	47	Sh. Abdul Rajak	Arigney	7/6/73	21-4-73	12-8-74	244	Wrongly name was omitted in the list hence correction slip attached on page no 2.

DOB

12/8/74

PW1-SFDR

M. Gh. An. Sh.
Assistant Engineer
Northern Railway Sitapur City

Assistant Engineer
~~Northern Railway Sitapur City~~

S/o Chholey Lal	Harn Ram D ⁵ / ₅	T/Gm	20	11	03	17	12	77	348	4952	29	11 7 5
Ram Pal	made 11/9/53	22/5/11	20	2	76	17	12	77	315	4953	30	22 12 5
Ram Bili	Dhan pat 3/5	"	20	2	76	17	12	77	308	4960	31	3 3 5
Sri Kishan	Ganesh 5/5	10/5/53	26	3	73	30	11	77	298	4964	32	10 8 5
Mool Chan	Gajodhar	"	20	11	03	31	2	77	282	4942	33	20 9 5
Ram Rattan	Chholey Lal 23/5	"	28	9	76	30	11	77	288	4978	34	28 9 5
Ahau Kalam	Rajali Ali	"	19	3	73	16	2	74	276	4901	35	3 10 4
Ram pal	Khumar 20/5/56	"	19	6	76	6	10	77	281	4949	36	1 1 5
Gaj Raj	Chinna	"	23	1	77	17	12	77	264	6368	37	1 9 5
Ram Nath	Bharat 1/5	"	25	4	73	17	12	77	256	4952	38	2 2 5
Yashwan	Ramjan 17/5	"	19	6	76	17	12	77	260	4951	39	18 12 5
Mangli Pd	Ram Charan 2/5	"	20	11	03	25	12	76	223	4910	41	30 5 4
Kamla	Budhai	"	27	10	76	17	12	76	239	131205	42	12 12 5
Uyagar	Bhimms 30/5/42	"	5	12	75	10	7	77	229	4913	43	1 11 5
Gopal Saran	Baloo Lal	"	12	2	73	1	11	77	227	131215	44	9 9 5
Kali Pd	Ram Kishan 19/54	"	16	7	76	13	6	77	225	4974	45	5 8 3
Z. Mohd Sali	Jumman	"	27	10	76	17	12	77	228	131207	46	7 7 5
Pearry Lal	Bhagwan Das	"	26	3	73	28	7	77	220	4956	47	12 8 5
Rameshwar	Chhalla	"	20	11	03	31	2	77	213	4909	48	8 8 5
Gajodhar Pd	Shangarey	"	1	11	76	7	11	77	208	4996	49	17 8 5
Marli	Mohan 5/5/52	"	21	4	73	6	10	77	202	4955	50	7 7 5
Shiva Raj	Angney Lal	"	26	3	73	31	2	77	193	4991	51	12 8 5
Chholey Lal	Santan 7/55	"	27	10	76	6	10	77	189	4984	52	8 8 5
Parli Naran	Nanhey	"	26	3	77	28	7	77	186	4986	53	8 8 5
Mangoo	Ram Lal 12/55	"	19	6	76	5	11	77	179	4959	54	8 8 5
Raja Ram	Jurai	"	28	7	75	27	10	76	149	4977	55	8 8 5
Anar Singh	Lal Bahadur Singh	"	17	12	76	17	12	77	146	131203	56	8 8 5
Sriram	Narain	"	28	9	75	28	7	77	143	4989	57	8 8 5
Dhan Ram	Damber	"	20	11	73	27	10	76	141	4931	58	8 8 5

Page No 2

M. S. Singh
Assistant Engineer
Northern Railway Station City

Assistant Engineer
Northern Railway Station City

Seniorly List of Casual Labour Under Pw/SFPR ASCN - 30-11-77 24-12-77

Serch No	Name	F Name	Desn	DAE	Date of Birth	Total No of Days	SL No	Remarks
4999	Pr. Pralok	Debi	T/Gm	21 2 76 17	12 77	146	59	6.8.53
4961	" L. Loo	Gaffoor	"	26 2 76 28	2 77	137	60	
4946	" Gya Pal	Ram Chandra	"	26 11 75 15	11 76	137	61	15/43
131209	" Kishan Chaud	Nathoo Lal	"	28 10 76 6	16 77	129	62	30.8.56
4983	" Gaangaran	Ram Lal	"	14 6 77 13	12 77	124	63	9/56 1/56
131211	" Radhey Shyam	Moti Lal	"	27 7 77 17	12 77	121	64	1.6.53
4934	" Balak Ram	Chanderkari	"	10 4 75 31	7 77	121	65	
4932	" Hem Nath	Mohan Lal	"	16 4 75 19	4 76	121	66	
131206	" Nanhey	Ding	"	29 6 77 17	12 77	127	67	5.5.52
4990	" Vijay Kumar	Kanhai	"	12 7 77 17	12 77	106 113	68	9.7.56
131219	" Mehmood	Makhdoom	"	29 10 76 26	7 77	104	69	21.10.55
4976	" Mohad Rajs	Maitoo	"	29 8 75 12	10 76	99 1/2	70	
-68	" Ramdyaal	Lekha	"	28 7 76 8	10 77	99	71	15/10/55
131214	" Sadique	Batta	"	20 2 76 28	7 77	99	72	
4987	" Ram Chandra	Shri Kishan	"	21 7 74 27	10 76	94	73	
4969	" Jai Ram	Mulla	"	28 7 76 30	9 77	90	74	10/54
-70	" Bhagirath	Damber	"	28 10 76 26	2 77	89	75	
4985	" Hari Kishan	Bhoo Dher	"	3 7 77 30	9 77	88	76	9.8.58
131216	" Chet Ram	Pralok	"	29 7 75 13	12 77	88	77	25.1.59
4958	" Munno Lal	Devi	"	30 4 76 30	9 77	86	78	7/55
4995	" Al-ma Ram	Bilaki	"	12 7 77 12	12 77	79	79	11.9.52
-97	" Muneshwar	Jia Lal	"	12 7 77 1	11 77	79	80	7.7.55
4979	" Jai Ram	Raghulur	"	18 9 75 20	10 76	57	81	
131218	" Nand Ram	Dhanu	"	15 9 77 12	12 77	52	82	5.10.56
4963	" Lekh ray	Teeka	"	3 3 76 20	4 76	43	83	
4916	" Sohran	Reelam	"	4 8 75 11	11 75	21	8884	
131210	" Hardyas	Jai Sankh	"	4 8 77 15	10 77	41	85	25.8.50
4928	" Ramkumar	Mulla	"	30 8 73 5	3 77	40	86	
4971	" Teeka Ram	Mulla	"	28 2 76 14	10 76	39	87	

रेल पत्र निरीक्षण

२०००

Assistant Engineer

Northern Railway Station City

Seniority List of Casual labor under P.W.D.

As on :- 30.11.77
24-12-77

Page No. 4
Northern Railway
Ludhiana

4

Card No.	Name	F/Name	Dist	DAO	Dist	DAO	Dist	DAO	Tolao No & w/day	Remarks	Sl- No	DOB
4987	Raj Kumar	Chhobayal	Tam	20	11	23	26	8	35	88		
-87	Raj Kumar	Shri Das	"	3	2	27	30	9	35	89		
-23	Tulsi Ram	Bhargava	"	28	9	28	22	10	30	90		
-25	Ram Rattan	Gajodhar	"	20	11	23	10	12	37	91		12/55
131212	Ram Kumar	Sepahis	"	18	11	27	17	12	30	92		1.1.56
491208	Bisram	Bhoop	"	2	9	27	6	10	30	93		1.9.49
4912	Bishnoo	Rajan	"	18	9	25	12	10	27	94		
4920	Lachman	Dalla	"	4	2	27	5	3	23	95		
-43	Matooli	Balak	"	20	11	25	12	12	22	96		
-15	Jai pal	Gaya Singh	"	31	10	25	12	12	21	97		
4988	Angney	Jodha	"	6	2	27	26	7	21	98		
4992	Moolchai	Jairakha	"	12	7	27	31	7	20	99		
-93	Ram Bhai	Munna	"	12	7	27	31	7	20	100		
-94	Nakhey	Jeorakha	"	12	7	27	31	7	20	101		
5000	Munnilal	Mathura	"	12	7	27	31	7	20	102		
131201	Ram Nath	Tirial	"	12	7	27	31	7	20	103		
131202	Kankailal	Tirai	"	12	7	27	31	7	20	104		
4998	Ram Lal	Dalip	"	12	7	27	31	7	20	105		
131212	Suresh Singh	Ram pal	"	27	5	27	13	6	18	106		
4982	Deendra Singh	Faujdar Singh	"	16	9	27	30	9	15	107		2/56
-38	Sri Pal	Gaya Singh	"	23	4	25	2	5	10	108		
4980	Khalil	Khandakha	"	21	11	27	1	12	10	109		20/52
-41	Moolchand	Tilak	"	20	11	25	2	12	6	110		
4921	Ram Bhargava	Badley	"	21	2	24	19	8	5	111		
933	Sia Ram	Cheda	"	30	8	23	2	9	4	112		
131213	Soliram	Mirai	"	14	6	27	15	6	2	113		

Assistant Engineer
Northern Railway Station City
Rajkot

IN THE HON'BLE CENTRAL ADMINISTRATIVE TRIBUNAL
CIRCUIT BENCH. LUCKNOW.

OA NO. 348/1989

Northern Railway Mens Union & others - - - Applicants

Versus

Union of India & others - - - opp. parties / Respondents

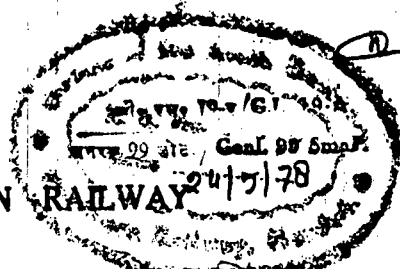
Annexure R-I 2

N.R.-1799-AA/17-Feb., 1976-2,00,000 P.

उत्तर रेलवे/ NORTHERN RAILWAY

100 E. 5 Encl. 23.5.76

~~FORWARDED~~



The Asst. Engineer
18. Rly. - Hardoi

File - List of Casual Enclaves as on 31.12.77

I have to submit case with 16 enclaves in
5 pages each in duplicate for your onward, kind
disposal please. The list of enclaves having number 100 is
also attached for.

DA
10.4.2
= 12

Assistant Engineer
Northern Railway Sitapur City

23.5.76

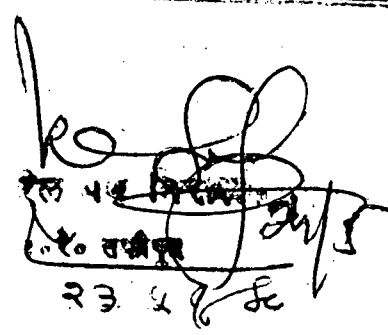
Assistant Engineer
Northern Railway Sitapur City

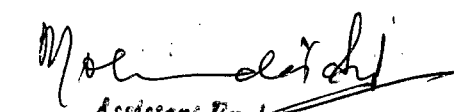
8/2

list of Subscribers Working under TDS safe box
as on Date (23.5.78) (12)

Sl. No.	Name	Takers Sl. No.	Designation	D O B.			D O B.			Remarks
1	Mohental	1	Bankooram Gm 2	-	-	-	20	4	76	Still Working & Contributing
2	Mohd Sattar	2	Mohd Ahsan	-	-	-	20	4	76	
3	Chandmani	3	TRAO Al Mulla	-	-	-	1	6	76	
4	Ram Raj Sweeney	4	Bal Balk Sweeney	-	-	-	16	1	77	

Assistant Engineer
Northern Railway Sitapur City


23.5.78


Assistant Engineer
Northern Railway Sitapur City

Removed List of Casual Labourers (10) as on 31.12.77

8/3 ①

Sl. No.	Card No.	Name	Father's Name	Remarks	A O B A O A					Total		Remarks			
	No.	Shr	Shr							4/10/77	31/12/77	Day			
1	4981	Barkarao	Barkarao	From 1970	1	1	37	30	11	67	31	12	77	2945	5/12/77
2	4966	Ramkishan	Kaldeo	"	10	10	52	19	3	73	17	7	77	753	
3	4948	Jamal Khan	Jaldeo	"	6	4	54	30	10	76	31	12	77	709	From 1970
4	4965	Mahmud	Jamal Khan sp	"	8	6	54	8	12	73	30	9	77	706	
5	4929	Mohd Khan	Ali Khan	"	10	1	55	26	3	73	31	12	77	695	
6	4906	Sardar Ram	Chidda	"	31	12	55	10	4	75	1	11	77	652	
7	4911	Lakshoolal	Bene	"	10	10	53	20	11	73	31	12	77	647	
8	4908	Ramzan	Mahmud	"	21	12	44	20	11	73	31	12	77	598	
9	4903	Sardar Pal	Ganesh	"	20	10	50	7	8	73	31	12	77	594	
10	4907	Shri Rajal	Lakho	"	20	10	50	7	8	73	31	12	77	582	
11	4936	Sardar	Ramzan	"	1	8	55	10	12	73	31	12	77	571 1/2	
12	4975	Lakho	Mohd sp	"	1	10	46	24	9	70	18	8	77	537	
13	4919	Lakshoolal	Bene	"	6	1	46	10	4	75	31	12	77	535	
14	4939	Fajal Khan	Elahi Ben	"	15	8	54	29	7	75	31	12	77	521	
15	4954	Mahmud	Sukho	"	1	1	47	26	3	73	31	12	77	499	
16	4922	Bhikhar	Bene	"							19	3	77	473	
17	4935	Lakshoolal	Ramzan	"	15	7	53	17	1	73	31	12	77	465	
18	4945	Chhotalal	Ramzan	"	25	12	32	6	8	73	31	12	77	460	
19	4950	Mahmud	Bhagwan Sen	"	12	9	49	27	7	73	31	12	77	453	
20	4926	Hypalgar	Chhotalal sp	"	6	4	43	26	3	73	17	12	77	447	
21	4914	Sardar	Elahi Ben	"							10	4	77	439	
22	4930	Ram Sarda	Mahmud	"	10	8	53	14	4	75	31	12	77	437	
23	4918	Gajpal	Chhotalal sp	"	20	10	50	26	3	73	4	7	77	425	
24	4967	Lakshoolal	Mahmud	"	29	11	56	10	12	73	17	12	77	400	
25	4905	Sardar	Sukho	"	25	8	54	10	4	75	1	11	77	371	
26	4947	Bhikhar	Mahmud	"	12	2	53	13	12	75	31	12	77	366	
27	4973	Yasen	Sardar	"	1	8	56	20	2	76	31	12	77	363	

Continued to Page 2

Card No.	Card No.	Name	Folio Name	Signature	DOB	DOA	Last date of working	Total No. of days
28	4957	Mohal Wajal	Wajal Ali	GM	18 10 55	20 2 76	31 12 77	351
29	4962	Chhoday Lal	Hari Ram	.	11 9 53	20 11 73	31 12 77	348
30	4953	Ram Lal	Mooli	.	22 12 57	20 2 76	31 12 77	315
31	4960	Ram Lal	Chhoday Lal	.	3 3 57	20 2 76	17 12 77	308
32	4964	Sri Keshan	Ganesh	.	10 8 53	26 3 73	31 12 77	298
33	4978	Ram Lal	Chhoday Lal	.	20 9 50	28 7 76	31 12 77	288
34	4942	Mool Chhoday	Gajender	.		20 11 73	31 7 77	282
35	4949	Ram Lal	Kharan	.	28 9 56	19 6 76	31 12 77	281
36	4901	Haidel Kharan	Raj Lal	.		19 3 73	16 2 74	276
37	6368	Gajender	Chhoday Lal	.	3 10 43	23 1 77	31 12 77	264
38	4951	Yash	Ram Lal	.	1 9 57	19 6 76	31 12 77	260
39	4952	Ram Lal	Chhoday	.	1 1 51	25 4 73	17 12 77	256
40	4910	Ram Lal	Ram Lal	.	2 2 53	20 11 73	31 12 77	248
41	4902	Haidel Rajan	Rajan	.		21 4 73	17 8 74	244
42	131205	Kamla	Baloo	.	18 12 54	27 10 76	17 12 77	239
43	4913	Gajender	Chhoday	.	30 5 42	5 12 75	10 7 77	229
44	131207	M. Lal	Jamun	.	1 11 56	27 10 76	31 12 77	228
45	131215	Gopal Saran	Baloo Lal	.	12 12 52	17 12 73	1 11 77	227
46	4974	Kali Lal	Ram Lal	.		16 7 76	13 6 77	223
47	4956	Rajan Lal	Chhoday	.		26 3 73	31 12 77	220
48	4909	Ram Lal	Chhoday	.		20 11 73	31 7 77	208
49	4976	Gajender Lal	Chhoday	.	9 9 55	1 11 76	31 12 77	202
50	4955	Mooli	Mooli	.	5 8 52	21 4 73	6 10 77	193
51	4991	Chhoday Lal	Rajan Lal	.		26 3 73	31 7 77	173
52	4984	Chhoday Lal	Santan	.	7 7 55	27 10 76	6 10 77	187
53	4986	Mooli Lal	Chhoday	.		26 3 77	28 7 77	186
54	4959	Mooli Lal	Ram Lal	.	12 8 55	19 6 76	5 11 77	177
55	4977	Raj Lal	Jamun	.		29 7 75	27 10 76	147
56	131202	Mooli Lal	Chhoday	.	17 8 55	17 12 76	17 12 77	146

Continued on page (3)

Mol...
Assistant Engineer
Northern Railway Sitapur City

Assistant Engineer
Northern Railway Sitapur City

10
23/1/78

6		3		8/25				
Card No.	Name	Full Name	DOB	DOA	Birth date	Religion	Remarks	
57	4989	Satish	Satish		28 9 75	28 7 77	143	
58	4931	Shankar Ram	Shankar Ram		20 11 73	27 10 76	141	
57	4999	Tanvir Khan	Tanvir Khan		6 8 53	21 2 76	17 12 77	140
60	4961	Lalla	Go f/oor			20 2 76	23 2 77	137
61	4946	Gaya Ram	Ram Lal		15 1 43	20 11 75	15 11 76	137
62	131209	Kishor Chandra	Kishor Chandra		30 8 56	28 10 76	6 10 77	129
63	131208	Ram Kishor	Ram Kishor		5 5 52	29 6 77	31 12 77	127
64	4982	Ganga Ram	Ram Lal		1 9 56	14 6 77	17 12 77	124
65	131211	Ram Kishor	Ram Kishor		1 6 53	27 7 77	17 12 77	121
66	4934	Balak Ram	Chander Lal			10 4 75	31 7 77	121
67	4932	Narain Singh	Narain Singh			10 4 75	19 4 76	121
68	4970	Vijay Kumar	Kam Lal		9 7 56	12 7 77	31 12 77	113
67	131217	Mahendra	Mahendra		21 10 55	29 10 76	26 7 77	104
70	4976	Mohd. Rafi	Mukherjee			27 8 75	12 10 76	97 1/2
71	4963	Ram Singh	Lakha		15 10 53	28 7 76	8 10 77	79
72	131216	Saddiq	Baitha			20 2 76	27 10 76	77
73	4917	Ram Chandra	Ram Chandra			21 7 74	27 10 76	74
76	4969	Jai Ram	Mulla		10 8 54	28 7 76	30 7 77	90
75	4970	Bhai Ram	Ram Lal			23 10 74	26 2 77	89
76	4985	Hari Singh	Bhandari		9 8 58	3 7 77	30 7 77	88
77	131216	Chaitan	Tanvir Khan		25 1 59	29 7 75	17 12 77	88
78	4958	Mahendra	Devi		7 9 55	30 4 76	30 7 77	80
79	4975	Abdullah Ram	Bulake		11 9 52	12 7 77	17 12 77	79
80	4977	Mahendra	Jai Lal		7 9 55	12 7 77	1 11 77	79
81	4979	Jai Ram	Raghuver			18 9 75	20 10 76	57
82	131218	Kamal Ram	Sharma		5 10 56	15 7 77	17 12 77	52
83	4769	Lekh Raj	Teeka			3 3 76	20 4 76	43
84	4916	Selvan	Devi			4 8 75	1 11 75	41
85	131210	Hari Singh	Jai Singh		25 8 50	4 8 77	15 10 77	41
86	4924	Ram Kumar	Mulla			30 8 73	5 3 77	40

Continued to page (4)

M. P. Singh

Assistant P.

Registrar, Raigarh

4
4

Sl. No.	Cust. No.	Name	Address	DOB		DOA		Last date of working		Total no. days	Remarks			
				Day	Month	Day	Month	Day	Month					
87	4971	Teeka Ram	Mulla			28	7	76	14	10	76	39		
88	4925	Ram Rathan	Gajachar	12	1	55	20	11	75	31	12	77	37	
89	4937	Raj Kumar	Chandulal			25	11	75	26	8	76	35	Dead	
90	4987	Raj Kumar	S. Lal Bahadur			3	7	77	30	7	77	35		
91	4923	Tulsi Ram	Bhola Singh			28	7	76	27	10	76	30		
92	131217	Ram Kumar	Deopal Singh	1	1	56	18	11	77	17	12	77	30	
93	131208	Bh. Ram	Bh. Singh	1	7	77	7	9	77	6	10	77	30	
94	4912	Bh. Ram	Raj Singh			18	9	75	17	10	75	27		
95	4920	Lachman	Dilla Singh			4	2	77	5	3	77	23		
96	4943	Harsh	Prakash			20	11	75	12	12	75	22		
97	4915	Jai Pal	Gaj Singh			31	10	75	12	12	75	21		
97	4988	Angad	Jai Singh			6	7	77	26	7	77	21		
99	4992	Moh. Chand	Jai Prakash			12	7	77	31	7	77	20		
100	4993	Ram Singh	Munir			12	7	77	31	7	77	20		
101	4994	Hokher	Jai Prakash			12	7	77	31	7	77	20		
102	5000	Munir	Munir			12	7	77	31	7	77	20		
103	131201	Ram Bah	Jai Singh			12	7	77	31	7	77	20		
104	131202	Ram Bah	Jai Singh			12	7	77	31	7	77	20		
105	4978	Ram Bah	Lal Singh			12	7	77	31	7	77	20		
106	131212	Bh. Singh	Ram Bah			27	5	77	13	6	77	18		
107	4982	Ram Bah	Taj Singh	2	1	56	15	7	77	30	7	77	15	
108	4938	Bh. Singh	Gaj Singh			23	4	75	2	5	75	10		
109	4980	Khalil	K. Bah	2	12	56	21	11	77	1	12	77	10	
110	4941	Moh. Chand	Tal Singh			20	11	75	2	12	75	6		

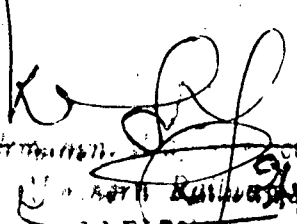
234

[Signature]

234


 Assistant Engineer
 Northern Railway, Sitapur City

Sl. No.	C.O. No.	Home	In Home	In Home	D.O.B.	D.O.A.	Last date of working upto 31/12/77			Total 180 days of working		Remarks
111	4921	Ram Bhatia	Bindlay	G 10	---	21 7 71	19	8	76	5		
112	4933	San Ram	Chhola	"	---	30 8 73	2	9	73	4		
113	131213	Sharma	Pr. 80	"	---	14 6 77	15	6	77	2		

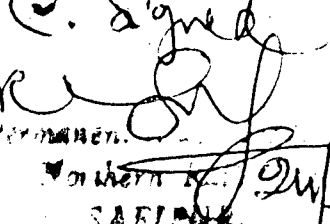

 C. S. Singh
 23/5/78

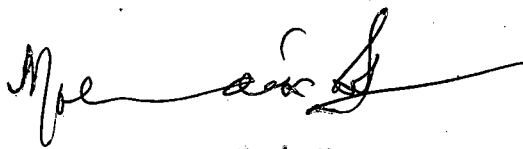
Certification that

- ① The list includes the names of all the persons who have either worked or are working as on 31/12/77 and whose names or have names are recorded.
- ② I have personally checked that the number of days worked as shown in the list are correct and as per record. The date of birth is as per record & the date of birth is as per school/college certificate / affidavit submitted by the employee and maintained in my office.

Checked

23/5/78
 APW/SPR

C. S. Singh

 23/5/78

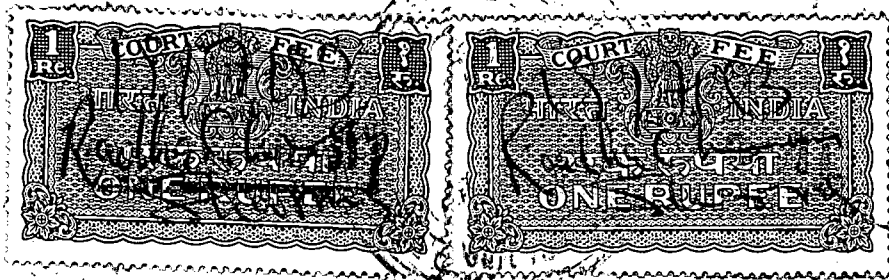

 Assistant Engineer

Northern Railway
 Sitapur City

FF 8/3/23
Main Copy

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

Lucknow Bench : Lucknow.



Rejoinder Affidavit on behalf of applicants.

Inre

O.A. No. 348 - 89 (L)

Fixed on 19.7.93 .

Northern Railway Men's Union
and others ..

.... Applicants.

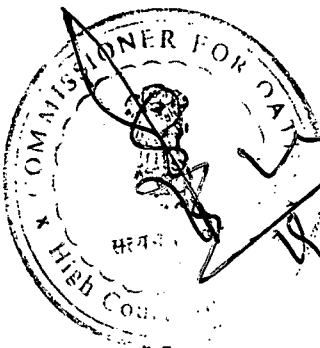
Versus

Union of India & others ..

.... Respondents.

I Radha Charan Sharma aged about 66 years, son
of Sri Pyarey Lal, resident of Quarter No. T-35A,
Railway Colony, Balamau, Distt. HarDOI, do hereby solemnly
affirm and state on oath as under :-

1. That deponent being Branch Secretary of Northern Railway Men's Union Branch Balamau, who is applicant No. 1 in the present petition is fully conversant with the facts of case and has been authorised and instructed on behalf of remaining applicants to file the present Rejoinder Affidavit.
2. That contents of paras 1 and 2 of Counter Reply need no comments .



3. That contents of para 3 of Counter reply need no comments.

4. That contents of para 4 of counter are replied as under :-

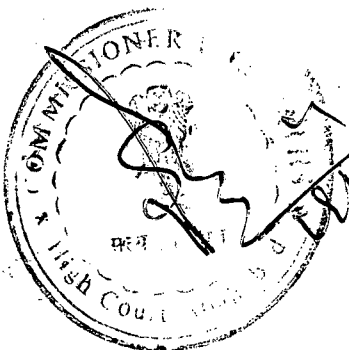
4.1. That contents of para 4.1 of counter reply being false, malicious and defamatory are specifically denied. The person filing the counter reply (Sri Mohinder Singh Presently posted as A.E.N. Sitapur City) is put to strict proof that petition was got filed by Sri Chhotey Lal, Branch President with an intent to earn money from false persons. N R M U Palamau in order to safeguard the interest of its members is willing and ready to contest the case and accordingly its present Secretary is filing this Rejoinder Affidavit with due consent of concerned persons.

4.2 That contents of para 4.2 of counter reply are specifically denied.

4.3 That contents of para 4.3 of counter reply are specifically denied.

4.4 That contents of para 4.4 of counter reply are emphatically denied. The Photocopies of casual labour cards are quite genuine. In this connection it is submittal that :

(1) Name of all the applicants (except that of No. 1) finds place at sl. No. 10 to 14, 16, 17, 19, 21, 25 to 27, 29 to 32, 34, 37 to 42, 48 to 54 in the list dated 14.11.87 issued by the A E N HarDOI. Copy of such list as



supplied to the Union will be produced before the Hon'ble Court at the time of hearing of the case for its perusal.

(ii) About 80 or even more than 80 persons were recruited between 1.5.87 to 15.5.87 (e.g. Bahari S/o Chheddu, Mool Narain S/o Ram Bhajan, Danish Ali etc.) These persons (as may be more specifically named before court is due course) whose names are earlier not mentioned in any list have been regularised and given Temporary status. It is just for example to show that respondents have themselves made manipulations and have recruited persons of their own choice for their vested interests.

(iii) These persons possessed some type of casual labour cards bearing signatures of Sri K.L. Sagar and B.S. Sharma. Cards of these persons, as such other documents to whom respondents admit to bear genuine signatures of Sri K.L. Sagar and B.S. Sharma may be called upon and deponent offers that signatures may be got compared by any expert.

(iv) It is specifically denied that only Booklet type cards were issued during relevant period.

That contents of para 4.5 of counter reply are denied. The Seniority list attached with counter reply by respondents themselves has been issued by the PWs. signatures of Sri K.L. Sagar and B.S. Sharma are also available on these lists, which may also be got compared from the cards filed by the applicants so that truth may come before Hon'ble Court.



- 4.6 That contents of para 4.6 of counter reply are denied and facts stated in related para of original application are re-iterated to be correct.
- 4.7 That contents of para 4.7 of counter reply are denied and facts already stated in related paragraph of original application are re-iterated to be correct.
- 4.8 That contents of para 4.8 of counter reply are denied. The provisions of Railway Boards said circular dated 22.11.84 would have been applicable when respondents plea would have been to the effect that applicants were offered with the work but failed to turn up.
- 4.9 That contents of para 4.9 of counter reply are denied and facts already stated in para 4.9 of original application are re-iterated to be correct.
- 4.10 That contents of para 4.10 of counter reply are specifically denied.
- 4.11 to 4.15 That contents of paras 4.11 to 4.15 are specifically denied and facts already stated in related paragraphs of original application are re-iterated to be correct .
- 4.16 to 4.20 That contents of paras 4.16 to 4.20 of counter reply are denied . Facts and pleas raised in the related paras of original application are re-iterated to be correct .
5. That contents of para 5 of counter reply are denied. Sound and legal grounds have been raised in the petition.

6. That contents of para 6 of counter reply are denied.
7. That contents of para 7 of counter reply need no comments.
8. That contents of para 8 of counter reply are denied.
9. That contents of para 9 of counter reply are denied.
- 10 to 12. That contents of paras 10 to 12 of counter reply need no comments.

Lucknow. a
Dated : 18.7.1993.

Deponent.

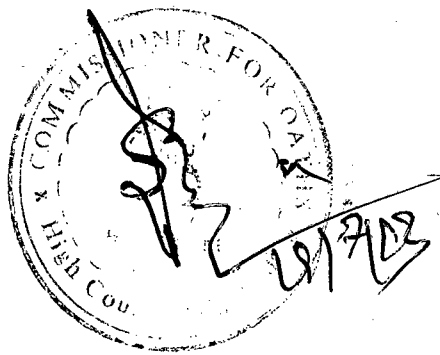
Radha Charan Sharma

VERIFICATION

I deponent named above do hereby verify contents of paras 1 to 12 of this affidavit to be true from my personal knowledge. No part of it is false and nothing material has been conceded, so help me God.

Deponent.

Radha Charan Sharma

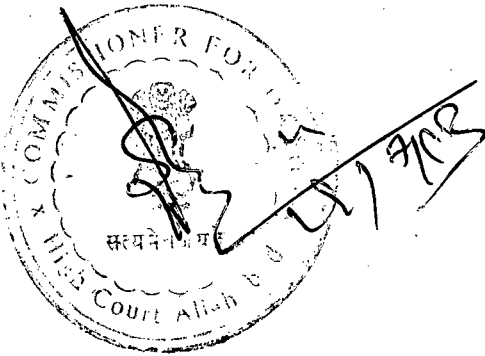


I know and identify the deponent, on the basis of documents and records available with him that he is the genuine person claiming him to be the deponent, who has signed on this affidavit before me.

A. K. Dixit
Advocate.

8/103

Solemnly affirmed before me on 19.7.93 day
of July 1993 at 10.15 a.m/p.m. by the deponent
Radha Charan Sharma, who is identified by Sri A.K. Dixit,
Advocate High Court Lucknow Bench. I have satisfied
myself by examining the deponent that he understands the
contents of this affidavit which have been read out and
explained by me to him.



[Signature]
18/7/93

OATH COMMISSIONER
High Court, Allahabad
Lucknow Bench

No. 12/188/93
Date 18/7/93